

NATIONAL COMPANY LAW TRIBUNAL**OBJECTIONS LIST DATED 04.09.2024 TO 19.09.2024****PETITION , APPLICATIONS , ADDITIONALS**

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	23/03/2024	Company Petition IB (IBC)	710102025632024		SHRI SANDEEP KANSAL VS KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	IBC under Sec 7	12/9/2024	No of Objection 1.Form-B missed 2.POS missed file upload again and again withdefect reminder 3	SIDDHARTH SHARMA
2	25/04/2024	Company Petition IB (IBC)	710102035852024		PREFERENCE TELECOM INFRASTRUCTURE PRIVATE LIMITED VS KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	IBC Under Sec 10	17/09/2024	master data missed	Mr. Lzafeer Ahmad
3	22/05/2024	Company Petition IB (IBC)	710102044822024		CANARA BANK VS VIKAS GOEL	Section 95(1)	18/09/2024	No of objections 1.Pg-145,213,214 to 217 not clear 2.same file upload without defect remove reminder 3	Saksham Mittal
4	24/05/2024	Company Petition IB (IBC)	710102045582024		CANARA BANK VS VINAY GUPTA	Section 95(1)	18/09/2024	No of objections 1.Pg-149,151,152,160,165,176,190,214,215 not clear 2.volume-2 index missed 3.date missed in vakalatnama 4.ticket not allowed on content of vakalatnama same file upload without defect remove reminder 3 please upload clear copy if any doubt please contact to regsitry	Saksham Mittal
5	30/05/2024	Company Petition IB (IBC)	710102047332024		BANK OF INDIA LIMITED VS SH. SANDEEP GUPTA	Section 95(1)	13/09/2024	No of Objectios. 1.master data missed need for ShyamIndofabPrivate Limited. 2.application not in secuence. if any doubt please contact to registry regarding your file	Ananya Kukreti
6	23/05/2024	Company Petition (Companies Act)	710102045312024		AVISHA YADAV VS DANAULI RETAIL HOLDINGS PRIVATE LIMITED	Sec. 97(1),Applicati on under any other provisions	10/9/2024	no of objections 1.due to payment section 96 list of date missed 4. cs sign missed in index 5. proof of service missed 6. come to registry in file issue	SANDIP
7	10/6/2024	Company Petition IB (IBC)	710102050832024		CANARA BANK VS MR. APRESH GARG	Section 95(1)	18/09/2024	No of objections 1.Pg-259 to 263,266 to 270, cut from left side 2.vaklatanama missed. 3..defect not removing upload again and again with defect. please check and do propelry file if any doubt please contac t to regsitry reminder 4	KRISHAN KUMAR
8	10/6/2024	Company Petition IB (IBC)	710102050852024		THE CANARA BANK LIMITED VS MOHENDER AGGARWAL	Section 95(1)	19/09/2024	No of Objectios. 1.Book marking missed with the pagination according to the index 2.vakalatnama missed 3.master data missed 4.reminder 3 if any doubt please contact to registry regarding your file Note-file upload again and again withdefect	KRISHAN KUMAR

9	11/6/2024	Company Petition IB (IBC)	710102051022024		CANARA BANK VS MONIKA GARG	Section 95(1)	19/09/2024	No of Objectios. 2.need to sign on every page of application 3.Pg-.259 to 263,264 to 270,309 cut 4.vakalatnama missed and 5.master data missed 6.Same filed agian upload reminder 3	KRISHAN KUMAR
10	15/06/2024	Company Petition IB (IBC)	710102052232024		CANARA BANK VS TARANPREET KAUR	Section 95(1)	12/9/2024	1.Name of corporate debtor not mentioned which guarantee is given company (M.K. PRINTECH PRIVATE LIMITED) name missed on page 12. and SR no 14. reminder/ 4 if any doubt please contact to registry regarding your file.	Saurabh Kushawaha
11	15/06/2024	Company Petition IB (IBC)	710102052162024		CANARA BANK VS SURINDER KAUR	Section 95(1)	12/9/2024	1.sign missed after index 2.Name of corporate debtor for NOT KNOWN which guarantee is given company name missed on page 11 SR cno 14 please write this M.K. PRINTECH PRIVATE LIMITED reminder 3 if any doubt please contact to registry regarding your file	Saurabh Kushawaha
12	19/06/2024	Company Petition IB (IBC)	710102053162024		THE CANARA BANK LIMITED VS SURENDER KUMAR BANSAL	Section 95(1)	19/09/2024	No of objection 1.book marking missed with the pagination acording to the index. 2.pagination missed in index 3.OCR missed. 3.master data missed. 4.incomplete file. 5.Same filed agian upload. file upload again and again withdefect so please check and upload clear file. reminder 5	Harshit Gupta
13	1/7/2024	Company Appeal(Companies Act)	710102055522024		THE CANARA BANK LIMITED VS SURENDER KUMAR BANSAL	Sec 252 (3)	4/9/2024	no of objections 1. 2nd volume before bookmarking but that time not showing	Santosh Pandey
14	26/06/2024	Company Petition (Companies Act)	710102054472024		ASWIN SAMAL VS TQS LOGISTICS SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 244(1)	4/9/2024	due to section 242 3rs court fee missed in vakaltanama and company master data missed (jurisdiction haryana)	Prateek Khandelwal
15	3/7/2024	Company Petition IB (IBC)	710102056402024		IDBI BANK LIMIKTED VS MR. SANDEEP SHARMA	Section 95(1)	18/09/2024	No of objection 1.please attached the master for M/s Shyam Indofab Private Limited from MCA site	SANJAY BAJAJ
16	1/7/2024	Company Petition IB (IBC)	710102055532024		GAURAV SOOD VS MR. SANDEEP SHARMA	Section 94(1)	17/09/2024	List of date and events missed	KAILASH
17	21/07/2024	Company Petition IB (IBC)	710102063452024		INDIAN OVERSEAS BANK VS GREEN VALLEY PLYWOOD LIMITED	IBC under Sec 7	13/09/2024	1.No of objection 2.Pg-45 to 71 in hindi please mentioned type copy from to this 3.Pg-417,418,419,420 not clear 4.court fee @ rs 3 and welfare @ rs 25 in vakalatnama missed if any doubt please contact to regsitry regarding your file.	Rakesh
18	20/07/2024	Company Petition IB (IBC)	710102063222024		M/S WOOD CRAFT FURNISHERS VS TEN ON TEN HABITAT PRIVATE LIMITED	IBC Under Sec 9	18/09/2024	No of objections 1.Index pagination wrong please check both index if any doubt please contact to regsitry regarding your file. Note-documents not present in dms please reupload again	Geetu
19	25/07/2024	Company Petition IB (IBC)	710102064952024		SHRI DURGA SCAFFOLDING NOIDA PRIVATE LIMITED VS KANWAR ENTERPRISES PRIVATE LIMITED	IBC Under Sec 9	18/09/2024	No of Objectios. 1.need to true copy on every page of annexure 2.Pg-37,42,57,93,94,198,218,222,230,233,234 not clear 3.please mention section 9 in pdf and in index file upload again and again withdefect so please check and upload file if any doubt please contact to regsitry regarding your file. reminder	Gursat

20	26/07/2024	Company Petition IB (IBC)	710102065532024		CANARA BANK VS VIVEK GUPTA	Section 95(1)	5/9/2024	No of objection 1.book marking missed with the pagination according to the index 2.pagination missed in index OCR missed 3.master data missed 4.incomplete file 5.Same filed again upload if any doubt please contact to registry regarding your file.	KRISHAN KUMAR
21	26/07/2024	Company Petition (Companies Act)	710102065342024		RAMDA FOODS AND SNACKS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Sec. 441,Sec 252 (3)	10/9/2024	no of objections 1. case type wrong 2. bookmarking numbering missed 3. memo of parties, list of date,brief synopsis missed 4. 18-19,27-31,38 page not clear 5. Stk 7 missed 6. Moa And Aoa missed 7. Income tax service missed	SURENDER
22	26/07/2024	Company Appeal(Companies Act)	710102065202024		RAMDA FOODS AND SNACKS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	18/09/2024	no of objections pages numbering missed	YAMINI AGGARWAL
23	28/07/2024	Company Petition IB (IBC)	710102065852024		HOUSING AND URBAN DEVELOPMENT CORPORATION LIMITED VS MADHURIMA BAKSHI	Section 95(1)	11/9/2024	No of Objectios. 1.Book pagination wrong according to the in index with pagination 2.volume-1 index missed 3.Pg- 256,257,259,260,261,275,276 not clear 4.need to true copy sign on every page of annexure reminder/3	KUMAR LEGAL RESERACH LLP
24	27/07/2024	Company Petition IB (IBC)	710102065682024		CANARA BANK VS SUMIT SINGLA	Section 95(1)	5/9/2024	No of objection 1.book marking missed with the pagination according to the index 2.pagination missed in index OCR missed 3.master data missed 4.incomplete file 5.Same filed again upload if any doubt please contact to registry regarding your file.	KRISHAN KUMAR
25	29/07/2024	Company Petition IB (IBC)	710102066042024		D. C. AGENCIES PRIVATE LIMITED VS FENWAY PHARMACEUTICAL S PRIVATE LIMITED	IBC Under Sec 9	18/09/2024	No of Objectios. 1.volume-1 index missed 2.Book marking missed in volume-1 reminder/3	ANANJAY SINGH
26	27/07/2024	Company Appeal(Companies Act)	710102065842024		D. C. AGENCIES PRIVATE LIMITED VS FENWAY PHARMACEUTICAL S PRIVATE LIMITED	Sec 252 (3)	10/9/2024	no of objections 1. AOA missed pdf not open kindly upload again	Somit
27	11/6/2024	Company Petition IB (IBC)	710102051032024		CANARA BANK VS SUNITA AGGARWAL	Section 95(1)	19/09/2024	No of objection 1.book marking missed with the pagination according to the index 2.pagination missed in index 3.list of date events missed in pdf 4.need to sign on every page of application 5.Pg-23, 6.need to true copy sign on every page of annexure 7.vakalatnama missed	KRISHAN KUMAR
28	23/07/2024	Company Petition (Companies Act)	710102064052024		JITENDER KHARBANDA VS DMR DEVELOPERS INDIA PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	13/09/2024	no of objections all english translation kindly mentioned page numbering and some pages not translation	Henna George

29	30/07/2024	Company Petition IB (IBC)	710102066312024		HOUSING AND URBAN DEVELOPMENT CORPORATION LIMITED VS VIKRAM BAKSHI	Section 95(1)	18/09/2024	No of Objectios. 1.Pg-130 cut if any doubt please contact to registry regarding your file	KUMAR LEGAL RESERACH LLP
30	27/06/2024	Company Appeal(Companies Act)	710102055412024		HOUSING AND URBAN DEVELOPMENT CORPORATION LIMITED VS VIKRAM BAKSHI	Sec 252 (3)	4/9/2024	no of objections 1 ,96-107,page dim 2. before 2nd volume show bookmarking but that time not showing	Santosh Pandey
31	30/07/2024	Company Petition IB (IBC)	710102066512024		APRN ENTERPRISES PRIVATE LIMITED VS MOHIT SINGH	Section 95(1)	12/9/2024	No of Objectios. 1.Pg-110,157,159 to 179,183,205,210,231,233,262 not clear 2.file upload again and gain same with defect if any doubt please contact to registry regarding your file.	Angad
32	30/07/2024	CP(AA) Merger and Amalgamation(Comp anies Act)	710102066542024		SHEHANSHAH SHARES & STOCKS PRIVATE LIMITED VS NA	Sec. 230-232, Sec 234	12/9/2024	no of objections . 1. valuation report missed	Mr. Manubhav Anand
33	19/06/2024	Company Petition IB (IBC)	710102053122024		THE CANARA BANK LIMITED VS SHEFALI BANSAL	Section 95(1)	19/09/2024	No of objection 1.book marking missed with the pagination acording to the index 2.pagination missed in index OCR missed 3.master data missed 4.incomplete file 5.Same filed agian upload reminder 5	Harshit Gupta
34	14/06/2024	Company Petition IB (IBC)	710102051792024		THE CANARA BANK LIMITED VS USHA RANI CHOPRA	Section 95(1)	12/9/2024	No of objection 1.book marking missed with the pagination acording to the index 2.pagination missed in index OCR missed 3.master data missed 4.incomplete file 5.Same filed agian upload if any doubt please contact to regisrty regarding your	Harshit Gupta
35	8/8/2024	Company Appeal(Companies Act)	710102069252024		THE CANARA BANK LIMITED VS USHA RANI CHOPRA	Sec 252 (3)	10/9/2024	income tax service missed	YOGITA BHATIA
36	8/8/2024	Company Appeal(Companies Act)	710102069332024		THE CANARA BANK LIMITED VS USHA RANI CHOPRA	Sec 252 (3)	4/9/2024	no of objections income tax service missed	Sachin Arora
37	9/8/2024	Company Petition IB (IBC)	710102069452024		ATS ONE HAMLET AOA VS ATS TOWNSHIP PRIVATE LIMITED	IBC under Sec 7	11/9/2024	No of objections- 1.IRP certificate and form-B missed 2.master data missed if any doubt please contac to regisrty	GAGAN NARANG
38	12/8/2024	Company Petition IB (IBC)	710102070272024		CANARA BANK VS SANGEETA JAIN	Section 95(1)	12/9/2024	No of objection 1.Please you can write application undersection Section 95(1) and readiwithetc in pdf 2.Pg-28 to 29 not clear Note-please see defect and raise to be all	Saurabh Kushawaha
39	10/8/2024	Company Petition IB (IBC)	710102070092024		ICICI BANK LIMITED VS CHARANJEET SINGH	Section 95(1)	13/09/2024	"1.Pg-pagination wrong in SR no 46 if any doubt please contact to regisrty"	AMOL SHARMA
40	11/8/2024	Company Petition IB (IBC)	710102070152024		MICRO CAPITALS PRIVATE LIMITED VS GHEVAR CHAND KANUNGA	Section 95(1)	11/9/2024	No of objection. 1.Please delete extra pdf only 2.service missed 3.please delete pdf from section of proof of service please upload only proof of service in pos section Pg-108 to 123 not clear Pg-170.171 in hindi need to translate reminder /2	Aditya sharma

41	11/8/2024	Company Petition IB (IBC)	710102070142024		MICRO CAPITALS PRIVATE LIMITED VS MANOJ KANUNGA	Section 95(1)	11/9/2024	No of objection. 1.Please delete extra pdf from the section of proof of service only 2.service missed 5.Pg-56,57,61,96,108,110 to 120,121 to 124 not clear 6.Pg-172 in hindi 8.need to upload clear pdf reminder /2	Aditya sharma
42	11/8/2024	Company Petition IB (IBC)	710102070132024		MICRO CAPITALS PRIVATE LIMITED VS S R KANUNGA	Section 95(1)	11/9/2024	No of objection. 1.Please delete extra pdf only 2.service missed 3.please delete pdf from section of proof of service please upload only proof of service in pos section 4.pagination missed in index 5.Pg-56,57,61,96,108,110 to 120,121 to 124 not clear 6.Pg-172 in hindi	Aditya sharma
43	3/8/2024	Contempt Petition (IBC)	710102067732024		ANJU AGARWAL VS SARSWATI KESARWANI	Application under any other provisions-IBC	11/9/2024	1. case type wrong. 2.you can write as a Contempt Petition under rule-11 and readwith ect..... 3.valatnama missed reminder 3	NIBRUTI SAMAL
44	10/8/2024	Company Petition IB (IBC)	710102069992024		ICICI BANK LIMITED VS JYOTI SAHNI	Section 95(1)	13/09/2024	1.Book marking missed pg 163 to 190 2.Due payment for rule-7(2) if any doubt please contac to regstry	AMOL SHARMA
45	12/8/2024	Company Petition IB (IBC)	710102070502024		SCAN SYNTHETICS LIMITED VS JYOTI SAHNI	IBC Under Sec 10	5/9/2024	No og objections 1.Form-B and IRP certificate missed 4.Same filed agian upload if any doubt please contact to registry regarding your file reminder	SINHA SHREY
46	13/08/2024	Company Appeal(Companies Act)	710102070652024		SCAN SYNTHETICS LIMITED VS JYOTI SAHNI	Sec 252 (3)	4/9/2024	no of objections 1..CA detail sign missed missed in index .2. 1 petitioner not added in online portal 3. CA authorized letter with power of attorney, 50rs stamp paper or board resolution .	Jai Bhagwan Sharma
47	16/08/2024	Company Petition IB (IBC)	710102071072024		CENTRAL BANK OF INDIA LIMITED VS SAJIVVE TREHAN	Section 95(1)	11/9/2024	No of objections 4.Please check SR no 4 to 14 missed on page no 14 if any doubt please contact to registry	Navyay Khurana
48	21/08/2024	Company Petition IB (IBC)	710102072432024		CANARA BANK VS SHRI AKHILESH	Section 95(1)	18/09/2024	No of obejtion. 1.Pagination missed in book making according to the index with pagination 2.incomplete details in the memo party 3.OCR missed 4.Pg-100,101,102,129,145 not clear 5.Pg-166 to 247, in hindi 6.court fee missed @ 10 rs in vakalatnama if any doubt please contact to registry regarding your file Note-please aprox same defect both file	ankur gupta
49	21/08/2024	Company Petition IB (IBC)	710102072462024		CANARA BANK VS SHRI JAMUNA PRASAD	Section 95(1)	18/09/2024	"No of obejtion. 1.Pagination missed in book making according to the index with pagination 2.incomplete details in the memo party 3.OCR missed 4.Pg-100,101,102,129,145 not clear 5.Pg-166 to 247, in hindi 6.court fee missed @ 10 rs in vakalatnama if any doubt please contact to registry regarding your file Note-please aprox same defect both file" Note- master index missed in both file please remove all defect	ankur gupta

50	21/08/2024	Company Petition IB (IBC)	710102072372024		CANARA BANK VS MONICA JAJOO	Sec 60(2),Section 95(1)	19/09/2024	No of objections 1.Pagination missed in index 2.affidavit not notarized 3.Pg-263,293 to 296A not clear 4.file upload again withdefect reminder/3	HITESH SACHAR
51	22/08/2024	Contempt Petition (IBC)	710102072702024		ASSOCIATED ROAD CARRIERS LTD VS HIL (INDIA) LIMITED	Rule 11 of NCLT, 2016	18/09/2024	No of objection 1.section wrong please you can write as a Contempt Petition under rule-11 please upload clear copy if any doubt please contact to regisrty	Sanjay
52	24/08/2024	Company Petition IB (IBC)	710102073262024		NAVEEN BAJAJ VS HIL (INDIA) LIMITED	Section 94(1)	13/09/2024	No of objections 1.please do properly file and merge in single pdf after tha we will check and informe you if any doubt please contact to 103 NCLT ground floor regarding your file	Sidhant
53	24/08/2024	Company Petition (Companies Act)	710102073252024		IKEDA LIMITED VS REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	18/09/2024	no of objections 1. power of attorney missed with 50rs stamp paper or board of resolution 2. MEMORANDUM Of Appearance not in form 3. 76-81,96-102 page not clear if any query then visit scrutiny or call (01124363846)	Vandana Pankaj
54	24/08/2024	Company Petition IB (IBC)	710102073362024		THE CANARA BANK LIMITED VS TARUN KUKREJA	Section 95(1)	18/09/2024	No of objections 1.please you can write as application under section 95(1) readwith Under rule 7(2) etc	SACHIT
55	24/08/2024	Company Petition IB (IBC)	710102073332024		THE CANARA BANK LIMITED VS SAROJ KUKREJA	Section 95(1)	18/09/2024	No of objections 1.please you can write as application under section 95(1) readwith Under rule 7(2) etc	SACHIT
56	24/08/2024	Company Petition IB (IBC)	710102073202024		INDIABULLS HOUSING FINANCE LIMITED VS PRADEEP KUMAR JAIN	Section 95(1)	19/09/2024	No of objectios 1 need to master data for this compnay Parsvsnath Developers Private Limited	Siddharth Joshi
57	27/08/2024	CP(AA) Merger and Amalgamation(Comp anies Act)	710102073732024		HONASA CONSUMER LIMITED VS PRADEEP KUMAR JAIN	Sec. 230-232 - Second Motion	4/9/2024	kindly upload proper pdf	Sanjeev
58	27/08/2024	Company Petition IB (IBC)	710102073782024		THAITHOTTATHIL ABDUL SALAM VS AL NOOR HOSPITALS PRIVATE LIMITED	Section 94(1)	6/9/2024	please merge file in single pdf with the right formate after that wel will check if any doubt please contact to registry regarding your file.	SHAJI CHIRAYATH
59	29/08/2024	Company Petition IB (IBC)	710102074472024		SMT. USHA RANI VS STATE BANK OF INDIA	Section 94(1)	18/09/2024	No of objection 1.Pg-45 to 55,100,102,106,107,129 not clear 2.master data missed if any doubt please contact to registry regarding your file.	Gulshan Kr.
60	9/1/2024	Intervention Petition (IBC)	710102002972024		SHIVANK RASTOGI VS ANURAG NIRBHAYA	Sec 60(5),Rule 11 of NCLT, 2016	13/09/2024	case type is wrong according to the index and prayer case type should be IA not intervention. please contact to regisrty regarding your file reminder 6 i have called many times but no one responsive so please contact to 103 DR sir for this	Shikhar
61	28/08/2024	Company Petition IB (IBC)	710102074242024		SAMMAAN CAPITAL VS SKY FORESTS PROJECTS PRIVATE LIMITED	IBC under Sec 7	6/9/2024	wrong jurisdiction please do file in chandigarh U45201HR2005PTC077760	J SAGAR ASSOCIATES DELHI
62	29/08/2024	Company Petition IB (IBC)	710102074462024		SH. ASHOK GOEL VS STATE BANK OF INDIA	Section 94(1)	18/09/2024	No of objection 1.Pg-47 to 57,102,103,108,109,133 not clear 2.master data missed if any doubt please contact to registry regarding your file.	Gulshan Kr.

63	30/08/2024	Company Appeal(Companies Act)	710102074752024		SH. ASHOK GOEL VS STATE BANK OF INDIA	Sec 252 (3)	13/09/2024	no of objections 1 . 2. income tax service complete email id(delhi.dcit.judicial.hc@incometax.gov.in)	PRINCE MOHAN SINHA
64	31/08/2024	Company Petition IB (IBC)	710102074962024		BANK OF MAHARASHTRA VS VIRENDER SINGH	Section 95(1)	6/9/2024	No of objections 1.Pg-83 not clear 2.section wrong please you can write as application under section 95 and etc.....,readwith if any doubt please contact to registry regarding your file.	VK GUPTA
65	30/08/2024	Company Petition IB (IBC)	710102074732024		PUNJAB NATIONAL BANK VS SMT. NAZIA YUSUF IZZUDDIN	Section 95(1)	6/9/2024	No of objection &"1.please you can write as application under section 95 and etc.....,readwith in index 2.OCR missed 3.Pg-94,96,98,99,102,104,114,118,120,147 to 153,156,157,158,160,162,163,164,166,168,210,21,212,215 to 224, not clear 3.need to master data for both company mentioned page no 46 4.need to true copy sign on every apge of annexure if any doubt please contact to registry regarding your file. &"	EKTA CHOUDHARY
66	30/08/2024	Company Petition IB (IBC)	710102074602024		JMK MERCANTILE LIMITED THROUGH LIQUIDATOR VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	19/09/2024	No of objections 1. list of date events missed if any doubt please contact to registry regarding your file.	Udayan Khandelwal
67	30/08/2024	Company Petition IB (IBC)	710102074742024		PUNJAB NATIONAL BANK VS SHRI SACHIN UPADHAYAY	Section 95(1)	6/9/2024	1.please you can write as application under section 95 and etc.....,readwith in index 2.OCR missed 3.Pg-74,78,82,84,100,127 t0 133,136,137,138,140,142,144,146,148,190,192,191,194,195 to 204,258,286 not clear 3.master data missed if any doubt please contact to registry regarding your file.	EKTA CHOUDHARY
68	30/08/2024	CP(AA) Merger and Amalgamation(Comp anies Act)	710102074792024		COSMIC SOFTECH PRIVATE LIMITED VS SHRI SACHIN UPADHAYAY	Sec. 230-232 - Second Motion	10/9/2024	some volume not open please upload proper pdf	Vishal
69	30/08/2024	Contempt Petition (IBC)	710102074622024		PRAVEEN KUMAR PERSONAL GUARANTOR BHARATDEEP INFRATECH PVT. LTD VS KARAN PAL SINGH	Sec 60(5)	6/9/2024	No of objections 1.section wrong please you can write as application under rule-11 and readwith section 425, 2.list of date events and briefsynopsis missed 3.need to sign on every page of application 4.Pg-13,14,20 not clear 5.vakalatnama missed if any doubt please contact to regsitry regarding your file. reminder	Prakash Legal Advisers
70	30/08/2024	Company Appeal(Companies Act)	710102074722024		PRAVEEN KUMAR PERSONAL GUARANTOR BHARATDEEP INFRATECH PVT. LTD VS KARAN PAL SINGH	Sec 252 (3)	18/09/2024	no of objections 1 Moa and Aoa not clear 2. income tax service incomplete again and again repeated any query call (011-24363846)	PRINCE MOHAN SINHA

71	30/08/2024	Company Petition IB (IBC)	710102074822024		SHIVNIDHI DALMIA VS MR. PUNIT BERIWALA	Section 95(1)	18/09/2024	No of objection & No of objection 1.master data missed please attach for URR Housing and Construction Private Limited reminder 2 &	ARJUN
72	30/08/2024	Company Petition IB (IBC)	710102074802024		MRS RITU DALMIA VS MR. PUNIT BERIWALA	Section 95(1)	18/09/2024	No of objection 1.master data missed please attach for URR Housing and Construction Private Limited reminder 2	ARJUN
73	2/9/2024	Company Appeal(Companies Act)	710102075402024		MRS RITU DALMIA VS MR. PUNIT BERIWALA	Sec 252 (1)	4/9/2024	no of objections 1. all pdf merge and extra pdf remove then check your file properly	Kunal Madan
74	1/9/2024	Company Petition IB (IBC)	710102075232024		CANARA BANK VS RICHA MITTAL	Section 95(1)	10/9/2024	& No of objections 1.pagination missed in book marking 2.Double pagination not allowed 3.need to true copy sign on every page of annexure 4.court fee welfare missed in vakalatnama &	Saurabh Kushawaha
75	3/9/2024	Company Appeal(Companies Act)	710102075552024		CANARA BANK VS RICHA MITTAL	Sec. 59	10/9/2024	no of objections 1.case type wrong 2.bookmarking numbering missed 3. 1rs court fee missed in vakaltanama 4. Moa And Aoa missed 5. proof of service missed	Chirag Garg
76	1/9/2024	Company Petition IB (IBC)	710102075242024		CANARA BANK VS SANJEEV MITTAL	Section 95(1)	10/9/2024		Saurabh Kushawaha
77	2/9/2024	Intervention Petition (IBC)	710102075422024		HEMANT SAINI VS INTERNATIONAL PRINT-O-PAC LIMITED	Rule 11 of NCLT, 2016	19/09/2024	no of objections. 1. case type wrong. 2. fill all details in online portal. 3. memo of parties mismatch according your online portal. 4.file upload with defect again and again if any doubt contact to registry DR sir	SHIVAM SEHGAL
78	1/9/2024	Company Petition IB (IBC)	710102075262024		CANARA BANK VS SATPAL GOYAL	Section 95(1)	11/9/2024	& No of objections 1.pagination missed in book marking 2.Double pagination not allowed 3.need to true copy sign on every page of annexure 4.court fee welfare missed in vakalatnama &	Saurabh Kushawaha
79	1/9/2024	Company Petition IB (IBC)	710102075212024		CANARA BANK VS SANJEEV KRISHNA SHARMA	Section 95(1)	10/9/2024	& No of objections 1.pagination missed in book marking 2.Double pagination not allowed 3.need to true copy sign on every page of annexure 4.court fee welfare missed in vakalatnama &	Saurabh Kushawaha
80	1/9/2024	Company Petition IB (IBC)	710102075192024		CANARA BANK VS ANIL AGARWAL	Section 95(1)	11/9/2024	No of objections 1.pagination missed in book marking 2.Double pagination not allowed 3.need to true copy sign on every page of annexure 4.court fee welfare missed in vakalatnama	Saurabh Kushawaha
81	2/9/2024	Company Petition IB (IBC)	710102075372024		CANARA BANK VS MR. DEEPAK JAIN	Section 95(1)	10/9/2024	No of objections 1.pg-53,55,59,63,64,67,68,73,77,118,132,133,134,135 not clear 2.master data missed 3.some pages not clear please upload clear copy and mention true typed copy of every hindi pages	VIKRAM

82	1/9/2024	Company Petition IB (IBC)	710102075222024		CANARA BANK VS RAJEEV MITTAL	Section 95(1)	11/9/2024	""No of objections 1.pagination missed in book marking 2.Double pagination not allowed 3.need to true copy sign on every page of annexure 4.court fee welfare missed in vakalatnama ""	Saurabh Kushawaha
83	3/9/2024	Company Petition IB (IBC)	710102075782024		THE LINKS INDIA PRIVATE LIMITED VS RAJEEV MITTAL	IBC Section 59	10/9/2024	No of objections 1.Pg-36,53,118,122,123,135,136,137,138,145,146,154,155 to 159,165 not clear 2.master data missed	ASAV RAJAN ARORA
84	3/9/2024	Company Petition IB (IBC)	710102075512024		PATEL INTEGRATED LOGISTICS LIMITED VS PHOENIX EXPRESS PRIVATE LIMITED	IBC Under Sec 9	10/9/2024	No of objection 1.pagination missed in book marking 2.Pg-128,139,142,147,157 to 168,170,171,172,176 not clear 3.volume wise index missed 4.pagination missed in pdf 5.some pages not clear 6.date missed in vakalatnama 7.welfare missed in vakalatnama	Saket
85	5/9/2024	Company Petition IB (IBC)	710102076462024		INDIAN BANK VS AMARJEET DHILLON	Section 95(1)	18/09/2024	"""""""No of objections 1.Pg-54 not clear 2.date missed in vakalatnama all three files 0710102/07651/2024 0710102/07664/2024 0710102/07646/2024 """""""	RAJESH KUMAR GAUTAM
86	3/9/2024	Company Petition (Companies Act)	710102075882024		SAMIR MODI VS GODFREY PHILLIPS INDIA LIMITED AND ORS	Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/9/2024	no of objections 1. jurisdiction issue (mumbai) 2. annexure 12 not clear 3. all respondent proof of service missed	APOORV
87	4/9/2024	Company Appeal(Companies Act)	710102076202024		SAMIR MODI VS GODFREY PHILLIPS INDIA LIMITED AND ORS	Sec 252 (1)	19/09/2024	no of objections 1. case type wrong 2. master data wrong	RAVI
88	4/9/2024	Company Petition IB (IBC)	710102076062024		BRILLIANT METALS PVT LTD VS A VYUKTA DAIRY PRODUCTS LTD	IBC under Sec 7	11/9/2024	""No of Objectios 1.Book pagination wrong according to the in index with pagination 2.OCR missed 3.form-B, missed 4.court fee welfare date missed in vakalatnama ""	RAGHU VASISHTH
89	4/9/2024	Company Petition IB (IBC)	710102076102024		BRILLIANT METALS PVT LTD VS BP FRESH FRUIT PRIVATE LIMITED	IBC under Sec 7	11/9/2024	No of Objectios 1.Book pagination wrong according to the in index with pagination 2.OCR missed 3.form-B, IRP certificate missed 4.court fee welfare date missed in vakalatnama	RAGHU VASISHTH
90	5/9/2024	Company Petition IB (IBC)	710102076342024		STATE BANK OF INDIA VS ASHUTOSH MAHINDRU	Section 123	18/09/2024	""Need to file as a application ""	Irfan Ahmed
91	4/9/2024	Company Petition IB (IBC)	710102076192024		M/S AKZO NOBEL INDIA LIMITED VS M/S FAIR DEAL CARS PVT. LTD.	IBC under Sec 7	13/09/2024	No of objection Pg-44 not clear	Sameer
92	4/9/2024	Company Petition IB (IBC)	710102076322024		STATE BANK OF INDIA VS ASHOK MAHINDRU	Section 123	12/9/2024	wrong file please need to file as a application	Irfan Ahmed
93	5/9/2024	Company Petition (Companies Act)	710102076392024		PRATEEK GUPTA HUF AND ORS VS MS VATIKA INFRACON PRIVATE LIMITED AND ORS.	Sec. 213,Section 447	13/09/2024	no of objections 1.215,254-257,268-273,276-280,286,290,347 page not clear	Nithin

104	24/07/2024	Company Application(Companies Act)	710102064272024	COMPANY PETITION (COMPANIES ACT)/156(PB)2022	WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED VS UNION OF INDIA THROUGH SFIO	Rule 11 of NCLT	11/9/2024	1. add all respondent in online portal.	Nistha Gupta
105	26/07/2024	Interlocutory Application (I.B.C)	710102065492024	COMPANY PETITION IB (IBC)/894(ND)2022	STATE BANK OF INDIA VS SURJEET SINGH	Section 121(1)	13/09/2024	No of Objections. 1. 3Rs court fee missing in vakalatnama.	SIDDHARTH SANGAL
106	12/6/2024	Interlocutory Application (I.B.C)	710102051312024	COMPANY PETITION IB (IBC)/1006(ND)2019	DEVENDRA KUMAR SHARMA VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 60(5)	19/09/2024	No of objections 1. Applicant respondent detail fill online as per memo of parties. 2. bookmarking compulsory as per index with page numbering. 3. IAs title fill online as per mop Reminder 3	RAJIV
107	26/07/2024	Interlocutory Application (I.B.C)	710102065462024	COMPANY PETITION IB (IBC)/898(ND)2022	STATE BANK OF INDIA VS JOGINDER SINGH	Section 121(1)	13/09/2024	No of Objections. 1. 3Rs court fee missing in vakalatnama compulsory.	SIDDHARTH SANGAL
108	26/07/2024	Company Application(Companies Act)	710102065592024	COMPANY PETITION (COMPANIES ACT)/27(ND)2022	LATIKA REGUNATHAN VS NA	Rule 32	5/9/2024	1. memo of parties mismatch according your online portal.	ATUL NAGARAJAN
109	29/07/2024	Company Appeal (IBC)	710102065952024	COMPANY PETITION IB (IBC)/1082(PB)2018	EMPLOYEES PROVIDENT FUND ORGANIZATION VS SHRI DEVENDER SINGH	Sec 42	12/9/2024	1.case type wrong 2.need to be seprately both file 3.vakalatnama missed if any doubt please contact to registry regarding your file Note-please contact to registry regarding your file	Kamal
110	30/07/2024	Interlocutory Application (I.B.C)	710102066322024	COMPANY PETITION IB (IBC)/1757(PB)2018	SATISH KUMAR VS MUKUL KUMAR RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	17/09/2024	counsel detail mention on prayer	Rachit
111	30/07/2024	Interlocutory Application (I.B.C)	710102066602024	COMPANY PETITION IB (IBC)/139(ND)2021	KOTAK MAHINDRA PRIME LIMITED VS LARK LOGISTICS PRIVATE LIMITED	Sec 60(5)	12/9/2024	no of objections 1. fill all details in online portal. reminder 4	SIDDHARTH BAMBHA
112	22/07/2024	Company Application(Companies Act)	710102063522024	COMPANY PETITION (COMPANIES ACT)/297(ND)2018	REGISTRAR OF COMPANIES VS M/S EDOPTICA DEVELOPERS (INDIA) LIMITED	Rule 11 of NCLT	13/09/2024	1. fill all details in online portal. 2. section wrong online as per pdf 3. applicant respondent fill online as per mop PDF wrong main case link with CP/297(ND)2018 but pdf main case is (IB)-297(PB/2018	Sabhay
113	21/07/2024	Company Application(Companies Act)	710102063482024	COMPANY PETITION (COMPANIES ACT)/110(ND)2024	SANJAY AGARWAL VS UMESH GUPTA	Rule 11 of NCLT	19/09/2024	1. section wrong online as per pdf reminder 3	Ridhima Bansal
114	31/07/2024	Interlocutory Application (I.B.C)	710102066802024		CS NAVNEET ARORA VS NA	Application under any other provisions-IBC	18/09/2024	1. main case not link. 2 CS Navneet Arora name only mention in IAs title or as a applicant in online portal delete CS Navneet Arora from respondent side reminder 4 contact to registry room no 103 01124363846	Navneet Arora
115	17/07/2024	Interlocutory Application (I.B.C)	710102062382024	COMPANY PETITION IB (IBC)/688(ND)2020	AJAY KADMAWALA VS NA	Section 60(5)	12/9/2024	1. bench wrong mention in page no 4	Rahul
116	1/8/2024	Interlocutory Application (I.B.C)	710102067192024	COMPANY PETITION IB (IBC)/1493(PB)2018	GYAN MISRA VS NA	Rule 11 of NCLT, 2016	17/09/2024	1. section wrong online as per pdf reminder 3	Abhishek Anand

117	1/8/2024	Interlocutory Application (I.B.C)	710102067092024	COMPANY PETITION IB (IBC)/622(ND)2018	RAJAT WIRES PVT LTD VS KULBHUSHAN SACHDEV	Sec 66(1)	13/09/2024	1. Counsel sign missing in index. 2. Need every page sign and true in annexure. 3. Ticket put on blank side in vakalatnama. 4. Bookmarking compulsory with page numbering. 5. Sub section missing in index. 6 Proof of service attach separately	Gulshan Gaba
118	1/8/2024	Restoration Application (Companies Act)	710102067072024	COMPANY PETITION (COMPANIES ACT)/123(ND)2024	REVFIN SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	18/09/2024	No of objections Wrong filling need to be file in as fresh petition in company petition companies act In basic details you mention section (Application under any other provisions) but in soft copy you mentioned 131. 131 section is the section of company petition(companies act) if you want file please file in company petition companies act as Fresh file contact to registry room no 103 01124363846	Sonika Bharati
119	2/8/2024	Interlocutory Application (I.B.C)	710102067442024	COMPANY PETITION IB (IBC)/731(PB)2018	ARABIAN MEP CONTRACTING WLL REPRESENTED BY POWER OF ATTORNEY HOLDER VS PUNJ LLYOD LIMITED	Sections 60(5)/Regulation 13	18/09/2024	no of objections 1. Vakalatnama compulsory attach but tickets paste on blank side reminder 3	ZAFAR
120	3/8/2024	Interlocutory Application (I.B.C)	710102067852024	COMPANY PETITION IB (IBC)/478(PB)2021	PRADEEP AGGARWAL VS IFCI	Sec 60(5)	12/9/2024	1. Vakalatnama compulsory. 2. OCR missing. reminder 3	Ajay
121	2/8/2024	Interlocutory Application (I.B.C)	710102067542024	COMPANY PETITION IB (IBC)/468(ND)2020	RAJEEV LOCHAN VS IFCI	Application under any other provisions-IBC	19/09/2024	1. remove pdf in proof of service section. 2. case type wrong choose IA (Liq.) Progress Report.	Shivam
122	3/8/2024	Interlocutory Application (I.B.C)	710102067862024	COMPANY PETITION IB (IBC)/479(PB)2021	MR. VIKAS AGGARWAL VS IFCI LIMITED	Sec 60(5)	12/9/2024	1. Vakalatnama compulsory. 2. OCR missing. reminder 3	Ajay
123	5/8/2024	Interlocutory Application (I.B.C)	710102068082024	COMPANY PETITION IB (IBC)/625(ND)2017	MR. AJIT KUMAR VS IFCI LIMITED	Section 60(5)/Liq Regulation 35	6/9/2024	1. section wrong online as per pdf mention only 60(5) 2. due payment section 35(1). 3. counsel details missing in memo of parties. 4. contact to registry. reminder 2	Sreelekshmi
124	27/08/2024	Interlocutory Application (I.B.C)	710102073972024	COMPANY PETITION IB (IBC)/1022(ND)2018	SAURABH MISHRA AND ANR. VS MUKESH GUPTA	Sec 60(5)	13/09/2024	1. counsel details incomplete in index or memo of parties and prayer. 2. need to translate page 109. 3. page 91 102 wrong adjust	Hardik Khatri
125	8/8/2024	Interlocutory Application (I.B.C)	710102069112024	COMPANY PETITION IB (IBC)/189(PB)2018	LEO MULTICUISINE PVT LTD VS MOODS HOSPITALITY PVT. LTD.	Section 60(5)	18/09/2024	1. memo of parties missing attach but fill online applicant respondent as per mop or IAs title fill online as per mop 2. Vakalatnama compulsory attach bur Rs 3 court fees missing 3. bookmarking compulsory with page numbering. 5. need every page sign and true copy in annexure.	A K Pandey
126	9/8/2024	Interlocutory Application (I.B.C)	710102069592024	COMPANY PETITION IB (IBC)/629(ND)2022	RAKESH GUPTA VS TATA METALIK LIMITED	Sec 60(5)	18/09/2024	1. memo of parties mismatch according your online portal. UNION BANK OF INDIA LIMITED remove from respondent side 2. IAs title fill online as per mop	Prakash Legal Advisers

127	10/8/2024	Interlocutory Application (I.B.C)	710102069662024	COMPANY PETITION IB (IBC)/879(ND)2019	UNION BANK OF INDIA VS SANJIV KUMAR ARORA	Rule 11 of NCLT, 2016	13/09/2024	1. add all respondent in online portal. 2. case type wrong choose Restoration Application (IBC)	ARUN
128	9/1/2024	Interlocutory Application (I.B.C)	710102003122024	COMPANY PETITION IB (IBC)/565(PB)2021	SLR TECHINFRA PRIVATE LIMITED VS ENDLESS SERVICES PRIVATE LIMITED	Sec 49(2)	4/9/2024	no of objections 1.section wrong online as per pdf If you have any doubt humble request to you contact to registry	SHUBH
129	9/8/2024	Interlocutory Application (I.B.C)	710102069642024	COMPANY PETITION IB (IBC)/2552(ND)2019	SOHAN LAL (DECEASED THROUGH LEGAL HEIRS) VS ENDLESS SERVICES PRIVATE LIMITED	Sec 60(5)	18/09/2024	1. add all applicant and respondent in online portal. 2. need to be affidavit for all applicant. reminder 3 If you have any doubt humble request to you contact to registry room no 103 01124363846	Paritosh
130	10/8/2024	Interlocutory Application (I.B.C)	710102069892024	COMPANY PETITION IB (IBC)/171(ND)2024	CAPT. JAIME MESEGUER SANCHIS VS ZEXUS AIR SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	18/09/2024	1. case type wrong choose Interlocutory Application (I.B.C) 2. Bookmarking as per index with page number	Reena
131	13/08/2024	Interlocutory Application (I.B.C)	710102070722024	COMPANY PETITION IB (IBC)/866(PB)2018	PARAMJEET SINGH BHATIA - LIQUIDATOR MARGRA INDUSTRIES LTD VS MARGRA INDUSTRIES LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	17/09/2024	1. remove main case parties in online portal mention MR. PARAMJEET SINGH BHATIA and add liquidator details in applicant corner only. according to mop reminder 4	RAMESH
132	13/08/2024	Interlocutory Application (I.B.C)	710102070542024	COMPANY PETITION IB (IBC)/707(ND)2022	BANK OF BARODA THROUGH DEEPAK MITTAL VS NIL	Rule 154 (1)	13/09/2024	1. applicant respondent fill online as per mop 2.IAs title fill online as per mop mention BANK OF BARODA THROUGH DEEPAK MITTAL only remove Vikas Goel from respondent side reminder 2	Amod
133	17/08/2024	Interlocutory Application (I.B.C)	710102071702024	COMPANY PETITION IB (IBC)/244(ND)2017	UMESH GARG VS NIL	Sec 12(2)	19/09/2024	1. section wrong online as per pdf	Sujoy
134	17/08/2024	Interlocutory Application (I.B.C)	710102071722024	COMPANY PETITION IB (IBC)/22(ND)2024	NITIN GUPTA VS INTERNATIONAL PRINT-O-PAC LIMITED	Rule 11 of NCLT, 2016	17/09/2024	No of objection 1.applicant respondent fill online as per mop if any doubt please contact to registry regarding your file	SHIVAM SEHGAL
135	16/08/2024	Interlocutory Application (I.B.C)	710102071252024	COMPANY PETITION IB (IBC)/882(ND)2020	MRS. ASHU AGGARWAL VS LOGIX INFRATECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	17/09/2024	1. case type wrong. If you have any doubt humble request to you please contact to registry	PRAVEEN
136	21/08/2024	Interlocutory Application (I.B.C)	710102072392024	COMPANY PETITION IB (IBC)/764(ND)2023	MADASA KUMAR RP M/S RALPH AGRI SCIENCE PVT.LTD VS ALPHA FERTILIZER (INDIA) PVT. LTD	Section 21/Regulation 17 (1)	18/09/2024	1 fill all details in online portal. 2. IAs title fill online as per mop only Mr. Madasa Kumar name mention remove Alpha Fertilizer Pvt. Ltd from respondent side 3. RP details missing in memo of parties, index or prayer	chakilam nagarjunarao
137	22/08/2024	Interlocutory Application (I.B.C)	710102072872024	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTHA BUILDHOME PRIVATE LIMITED VS DEEPAK KUMAR GOYAL	Sec 60(5)	18/09/2024	1. memo of parties mismatch according your online portal. reminder 3 SIDHARTH CHAUHAN as fill as a applicant or SHRI DEEPAK KUMAR GOYAL, PUNJAB NATIONAL BANK fill as a respondent in online portal	Shiv Mangal Sharma
138	22/08/2024	Interlocutory Application (I.B.C)	710102072782024	COMPANY PETITION IB (IBC)/114(ND)2024	SAMIR JAIN VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	17/09/2024	1. section wrong online as per pdf.	JAYA

139	22/08/2024	Restoration Application (Companies Act)	710102072802024	COMPANY PETITION (COMPANIES ACT)/121(ND)2021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES	Rule 48	6/9/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. counsel details incomplete in prayer. 4. applicant sign missing in prayer. 5. page no. 11,15 are not clear. 6. vakalatnama compulsory. reminder 2	K GAURAV & CO.
140	25/08/2024	Interlocutory Application (I.B.C)	710102073532024	COMPANY PETITION IB (IBC)/134(ND)2021	SITA DEVI VS REGISTRAR OF COMPANIES	Section 122	19/09/2024	Contact to Registry Room no 103 01124363846 regarding your prayer and application	VISHAL
141	26/08/2024	Interlocutory Application (I.B.C)	710102073582024	COMPANY PETITION IB (IBC)/1348(ND)2019	MR. VIKAS SAXENA VS GAURAV KATIYAR	Sec 60(5)	18/09/2024	1. welfare Rs 25 or court fees Rs 3 missing on vakalatnama	PRANAV
142	22/08/2024	Interlocutory Application (I.B.C)	710102072892024	COMPANY PETITION IB (IBC)/2130(ND)2019	LUDHIANA IMPROVEMENT TRUST VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	13/09/2024	1. need every page sign and true copy in annexure. 2. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 3. proof of service missing. reminder 2	Divita Vyas
143	28/08/2024	Interlocutory Application (I.B.C)	710102074222024	COMPANY PETITION IB (IBC)/427(ND)2023	SUNDER KHATRI RESOLUTION PROFESSIONAL WORLDS WINDOW ESTATE PRIVATE LIMITED VS MADHAV AGRAWAL DIRECTOR POWER SUSPENDED	Section 60(5)	17/09/2024	1. section wrong online as per pdf wrong mention in page no 2 as per online or index reminder 3	Ruchir Batra
144	29/08/2024	Interlocutory Application (I.B.C)	710102074502024	COMPANY PETITION IB (IBC)/330(ND)2021	MR. VINOD KUMAR SAINI VS MR. JALESH KUMAR GROVER	Sections 60(5)/Regulation 13	4/9/2024	1. mention bookmarking with page numbering. 2. OCR missing.	Abhishek
145	29/08/2024	Interlocutory Application (I.B.C)	710102074372024	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS MR. JALESH KUMAR GROVER	Sec 60(5)	13/09/2024	1.Section wrong online as per pdf choose sec 60(5)	Sanampreet
146	28/08/2024	Interlocutory Application (I.B.C)	710102074142024	COMPANY PETITION IB (IBC)/2849(ND)2019	PEBBLES PROLEASE PRIVATE LIMITED VS MR. JALESH KUMAR GROVER	Rule 11 of NCLT, 2016	17/09/2024	1. fill all details in online portal. reminder 2	NEERAJ KUMAR JAIN
147	31/08/2024	Company Appeal (IBC)	710102074952024	COMPANY PETITION IB (IBC)/1369(PB)2019	RAJIV KUMAR MAHAJAN AND ORS VS ANSAL HOUSING LIMITED	Rule 11 of NCLT, 2016	6/9/2024	No of objections 1.please fill all party in the portal from the memo party 2.need to sepraty both application if any doubt please contact to regsitry regarding your file. reminder	HARSHIT KHANNA
148	30/08/2024	Interlocutory Application (I.B.C)	710102074892024	COMPANY PETITION IB (IBC)/2688(ND)2019	COMMERCIAL TAX DEPARTMENT VS BRIJESH SINGH BHUDAURIYA RESOLUTION PROFESSIONAL OF RCI INDUSTRIES & TECHNOLOGIES LTD.	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	13/09/2024	1. mention bookmarking according your index with page numbering. reminder 2	Vidhan

149	30/08/2024	Restoration Application (IBC)	710102074672024	COMPANY PETITION IB (IBC)/2884(ND)2019	EULER HERMES SINGAPORE BRANCH VS SHARDA MA ENTERPRISES PRIVATE LIMITED	Rule 11 of NCLT, 2016	19/09/2024	no of objections 1.section wrong online as per pdf choose Application under any other provisions- IBC	Preet
150	30/08/2024	Company Appeal (IBC)	710102074762024	COMPANY PETITION IB (IBC)/598(ND)2022	INDRAPRASTHA GAS LIMITED VS MANOJ KUMAR ANAND LIQUIDATOR	Sec 42	6/9/2024	please do properly file and all application need to sepralty file and please upload documents right section uploading time Note-please contact to registry regarding you file 103 room for DR	Surjendu Sankar Das
151	30/08/2024	Interlocutory Application (I.B.C)	710102074592024	COMPANY PETITION IB (IBC)/1248(PB)2018	IHDP HOME INTERIORS EXPORTS PARKS PVT.LTD. VS RP	Sections 60(5)/Regulation 13	4/9/2024	1. add all respondent in online portal. 2. remove double pagination in pdf. 3. bookmarking compulsory with page numbering.	GOVIND
152	30/08/2024	Interlocutory Application (I.B.C)	710102074572024	COMPANY PETITION IB (IBC)/413(ND)2023	CHANDRA NIRMAL PRIVATE LIMITED VS WAPCOS LIMITED	Rule 11 of NCLT, 2016	4/9/2024	1. memo of parties missing. 2. need every page true copy in annexure. 3. vakalatnama compulsory. 4. mention bookmarking according your index with page numbering. 4. OCR missing.	SANYAM JAIN
153	30/08/2024	Interlocutory Application (I.B.C)	710102074812024	COMPANY PETITION IB (IBC)/496(ND)2018	M/S ALPHABET HEIGHTS PVT. LTD. VS M/S MAPLE REALCON PVT. LTD.	Sec 60(5)	4/9/2024	1. section wrong. 2. remove main case parties in online portal. 3. 1Rs court fee short in vakalatnama.	MRINAL HARSH VARDHAN
154	1/9/2024	Interlocutory Application (I.B.C)	710102075302024	COMPANY PETITION IB (IBC)/1412(ND)2019	RAJESH KUMAR GUPTA VS M/S MAPLE REALCON PVT. LTD.	Application under any other provisions-IBC	5/9/2024	no of objection. 1. case type wrong choose IA (Liq.) Progress Report. 2. bookmarking compulsory with page numbering. 3. OCR missing.	Rajesh Kumar Gupta
155	31/08/2024	Interlocutory Application (I.B.C)	710102075002024	COMPANY PETITION IB (IBC)/31(ND)2023	VERSHA DEWAN VS THE RESOLUTION PROFESSIONAL MR BHARAT BHUSAN SETHI	Sec 60(5)	5/9/2024	no of objection. 1. need every page sign in application. 2. pdf not clear.	Dipanshu Chugh
156	3/9/2024	Interlocutory Application (I.B.C)	710102075822024	COMPANY PETITION IB (IBC)/397(PB)2018	BANK OF INDIA VS THE RESOLUTION PROFESSIONAL MR BHARAT BHUSAN SETHI	Sec 60(5)	10/9/2024	1. pagination missing in pdf.	Ravi
157	1/9/2024	Interlocutory Application (I.B.C)	710102075292024	COMPANY PETITION IB (IBC)/1155(ND)2019	RAJESH KUMAR GUPTA VS THE RESOLUTION PROFESSIONAL MR BHARAT BHUSAN SETHI	Application under any other provisions-IBC	5/9/2024	no of objections. 1. case type wrong choose IA (Liq.) Progress Report. 2. section wrong. 3. bookmarking compulsory with page numbering. 4. OCR missing.	Rajesh Kumar Gupta
158	3/9/2024	Company Application(Companies Act)	710102075762024	COMPANY APPEAL(COMPANIES ACT)/95(ND)2024	RAJOURI CHITS AND FINANCE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA HAVING ITS OFFICE AT 4TH FLOOR IFCI TOWER61 NEHRU PLACE NEW DELHI 110019	Application under any other provisions	17/09/2024	1. pdf not upload. reminder 2	SHANKAR KUMAR JHA

159	3/9/2024	Interlocutory Application (I.B.C)	710102075722024	COMPANY PETITION IB (IBC)/1221(ND)2018	ALPINE REALTECH PVT LTD VS PUNJAB & SIND BANK	Section 60(5)	19/09/2024	no of objections. 1. memo of parties missing. 2. counsel details missing in index. 3. counsel sign missing in prayer. 4. bookmarking compulsory with page numbering. 5. OCR missing. 6. 25Rs welfare fee and 3Rs court fee and date missing in Vakalatnama. 7. proof of service missing. reminder 2	Kiran
160	2/9/2024	Interlocutory Application (I.B.C)	710102075452024	COMPANY PETITION IB (IBC)/402(ND)2023	PARVEEN KUMAR ADLAKHA VS PUNJAB & SIND BANK	Application under any other provisions-IBC	19/09/2024	no of objections. 1. pdf not upload. reminder 2	harshit kumar Rawat
161	2/9/2024	Interlocutory Application (I.B.C)	710102075442024	COMPANY PETITION IB (IBC)/2552(ND)2019	M/S ARJUN FABRICATION VS PANKAJ NARANG	Rule 11 of NCLT, 2016	18/09/2024	no of objections. 1. section wrong online as per pdf 2. OCR missing. reminder 2	Akhil
162	3/9/2024	Interlocutory Application (I.B.C)	710102075802024	COMPANY PETITION IB (IBC)/301(ND)2024	NA VEEN JAIN PROPRIETOR OF MIS V ALLABH KNITWEARS VS SHIV-NARESH SPORTS PRIVATE LIMITED	Sec 60(5)	10/9/2024	1. vakalatnama compulsory.	Shubham
163	3/9/2024	Interlocutory Application (I.B.C)	710102075502024	COMPANY PETITION IB (IBC)/947(PB)2020	STATE BANK OF INDIA VS SHAGUFTA KHAN	Section 123	10/9/2024	1. section wrong. 2. bookmarking compulsory with page numbering. 3. pagination missing in index. 4. need every page sign in application. 5. 3Rs court fee missing in vakalatnama. 6. need every page sign and true copy in annexure. 7. OCR missing.	SIDDHARTH SANGAL
164	3/9/2024	Interlocutory Application (I.B.C)	710102075522024	COMPANY PETITION IB (IBC)/950(PB)2020	STATE BANK OF INDIA VS FARAH KHAN	Section 123	10/9/2024	1. section wrong. 2. pagination missing in index. 3. need every page sign in application. 4. bookmarking compulsory with page numbering. 5. OCR missing. 6. affidavit missing. 7. 3Rs court fee missing in vakalatnama. 8. need every page sign and true copy in annexure.	SIDDHARTH SANGAL
165	3/9/2024	Interlocutory Application (I.B.C)	710102075542024	COMPANY PETITION IB (IBC)/951(PB)2020	STATE BANK OF INDIA VS WASEEM AHMAD KHAN	Section 123	10/9/2024	1. section wrong. 2. pagination missing in index. 3. need every page sign in application. 4. bookmarking compulsory with page numbering. 5. OCR missing. 6. affidavit missing. 7. 3Rs court fee missing in vakalatnama. 8. need every page sign and true copy in annexure.	SIDDHARTH SANGAL
166	31/08/2024	Interlocutory Application (I.B.C)	710102075052024	COMPANY PETITION IB (IBC)/477(ND)2023	ANKIT GOEL RESOLUTION PROFESSIONAL M/S FEEDBACK ENERGY DISTRIBUTION COMPANY LTD. VS VINAYAK CHATTERJEE AND ORS.	Section 19(2) / Regulation 30	13/09/2024	no of objections 1. fill all details in online portal. 2. page no. 48 to 51 are not clear. reminder 2	SHALYA AGARWAL
167	3/9/2024	Interlocutory Application (I.B.C)	710102075892024	COMPANY PETITION IB (IBC)/645(ND)2022	MUNICIPAL CORPORATION OF DELHI VS MR. REETESH KUMAR AGARWAL	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/9/2024	no of objections. 1. counsel sign missing in index and memo of parties. 2. need every page sign and true copy in annexure. 3. vakalatnama missing. 4. proof of service missing.	Attin Shankar Rastogi

168	3/9/2024	Interlocutory Application (I.B.C)	710102075982024	COMPANY PETITION IB (IBC)/380(ND)2020	GYAN CHANDRA MISRA VS MR. REETESH KUMAR AGARWAL	Rule 11 of NCLT, 2016	6/9/2024	no of objections. 1. section wrong. 2. case type wrong.	Avinash Bhati
169	3/9/2024	Interlocutory Application (I.B.C)	710102075912024	COMPANY PETITION IB (IBC)/820(PB)2022	M/S VINAY ABHISHEK H.U.F THROUGH THEIR KARTA SH. VINAY KUMAR CHURIWAL THROUGH ITS SPECIAL ATTORNEY SH. VIRPAL SINGH S/O NAVAL SINGH VS CMI LTD. THROUGH ITS RESOLUTION PROFESSIONAL	Sec 60(5)	11/9/2024	1. need to be affidavit for all applicant. 2. page no. 18,20,22,24,26,28,30,32,33,37,37,40,41,42,43, to 74,78 to 83 are not clear. 3. OCR missing.	Ashish Gajwani
170	22/04/2024	Interlocutory Application (I.B.C)	710102034832024	COMPANY PETITION IB (IBC)/395(ND)2022	KARAN A CHANANA VS CANARA BANK THROUGH RP	Rule 11 of NCLT, 2016	13/09/2024	no of objections 1.applicant respondent fill online as per mop If u have any doubt humble request to you please contact to registry	Simarpal Singh Sawhney
171	4/9/2024	Interlocutory Application (I.B.C)	710102076122024	COMPANY PETITION IB (IBC)/22(ND)2024	HEMANT SAINI VS INTERNATIONAL PRINT-O-PAC LIMITED	Rule 11 of NCLT, 2016	12/9/2024	1. fill all details in online portal. 2. memo of parties mismatch according your online portal.	SHIVAM SEHGAL
172	4/9/2024	Interlocutory Application (I.B.C)	710102076282024	COMPANY PETITION IB (IBC)/1007(ND)2018	PARVEEN KUMAR JAIN IRP OF SCHNEIDER PROTOTYPING INDIA PVT LTD VS INTERNATIONAL PRINT-O-PAC LIMITED	Rule 11 of NCLT, 2016	12/9/2024	1. section wrong.	Vishal
173	5/9/2024	Interlocutory Application (I.B.C)	710102076362024	COMPANY PETITION IB (IBC)/685(ND)2022	HARVINDER SINGH RESOLUTION PROFESSIONAL FOR M/S SITI BROADBAND SERVICES PRIVATE LIMITED VS INTERNATIONAL PRINT-O-PAC LIMITED	Sec 12(2)	12/9/2024	1. sub section missing in index. 2. remove pdf in proof of service section. 3. volume 1 separately index missing. 4. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	Aditya
174	5/9/2024	Company Application(Companies Act)	710102076372024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS GAINDAMAL CHIRANJILAL ENTERPRISESLIMITED	Rule 11 of NCLT	13/09/2024	1. due payment section 55. 2. counsel details missing in prayer.	sfionclt
175	5/9/2024	Interlocutory Application (I.B.C)	710102076502024	COMPANY PETITION IB (IBC)/9(ND)2023	ANIL KUMAR MITTAL VS NA	Application under any other provisions-IBC	12/9/2024	1. remove main case parties in online portal.	Anil Kumar Mittal
176	6/9/2024	Interlocutory Application (I.B.C)	710102076812024	COMPANY PETITION IB (IBC)/901(ND)2020	SANDEEP GOEL VS NA	Application under any other provisions-IBC	11/9/2024	1. counsel details missing in index. 2. need to translate all Hindi pages.	Sandeep Goel

177	5/9/2024	Interlocutory Application (I.B.C)	710102076682024	COMPANY PETITION IB (IBC)/465(ND)2024	INDIABULLS HOUSING FINANCE LIMITED VS NOIDA MARKETING PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/9/2024	1. memo of parties mismatch according your online portal. 2. need every page sign in annexure. 3. vakalatnama compulsory.	KNM & Partners
178	5/9/2024	Interlocutory Application (I.B.C)	710102076652024	COMPANY PETITION IB (IBC)/410(ND)2023	ANUP KUMAR VS MANDER DAS JAIN	Application under any other provisions-IBC	12/9/2024	1. need to translate all Hindi pages.	ANUP KUMAR
179	6/9/2024	Interlocutory Application (I.B.C)	710102076882024	COMPANY PETITION IB (IBC)/872(ND)2020	MANISH GUPTA VS MANDER DAS JAIN	Application under any other provisions-IBC	13/09/2024	1. mention bookmarking with page numbering. 2. OCR missing.	Manish Gupta
180	6/9/2024	Interlocutory Application (I.B.C)	710102077002024	COMPANY PETITION IB (IBC)/98(ND)2024	SUDHIR KUMAR AGARWAL VS MANDER DAS JAIN	Application under any other provisions-IBC	17/09/2024	1. fill all details in online portal. 2. page no. 24 to 31 are not clear.	SURBHI
181	5/9/2024	Interlocutory Application (I.B.C)	710102076692024	COMPANY PETITION IB (IBC)/465(ND)2024	INDIABULLS HOUSING FINANCE LIMITED VS NOIDA MARKETING PRIVATE LIMITED	Rule 11 of NCLT, 2016	13/09/2024	1. memo of parties mismatch according your online portal. 2. vakalatnama compulsory.	KNM & Partners
182	5/9/2024	Interlocutory Application (I.B.C)	710102076402024	COMPANY PETITION IB (IBC)/366(ND)2021	M/S DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS ANIL KUMAR MITTAL	Sec 60(5)	13/09/2024	1. memo of parties missing. 2. need every page sign in application. 3. volume 1,2 separately index missing. 4. page no. 126,127,160,161,178,181 are not clear. 5. bookmarking compulsory with page numbering. 6. OCR missing.	Shilpa Chohan
183	6/9/2024	Interlocutory Application (I.B.C)	710102076902024	COMPANY PETITION IB (IBC)/96(ND)2024	SUDHIR KUMAR AGARWAL VS ANIL KUMAR MITTAL	Application under any other provisions-IBC	17/09/2024	1. fill all details in online portal.	SURBHI
184	5/9/2024	Interlocutory Application (I.B.C)	710102076422024	COMPANY PETITION IB (IBC)/1221(ND)2018	ALPINE REALTECH PVT LTD VS PUNJAB & SIND BANK	Sec 60(5)	13/09/2024	1. fill all details in online portal. 2. memo of parties missing. 3. counsel details missing in index. 4. counsel sign missing in prayer. 5. need every page sign and true copy in annexure. 6. bookmarking compulsory with page numbering. 7. page no. 299 to 379 are not clear. 8. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 9. proof of service missing. 10. OCR missing.	Kiran
185	3/9/2024	Interlocutory Application (I.B.C)	710102075872024	COMPANY PETITION IB (IBC)/97(ND)2022	CANARA BANK VS SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL OF DR SUBHASH CHANDRA	Rule 11 of NCLT, 2016	17/09/2024	no of objections. 1. section wrong in page no 5 as per online portal or index reminder 2	HITESH SACHAR
186	6/9/2024	Interlocutory Application (I.B.C)	710102077082024	COMPANY PETITION IB (IBC)/664(ND)2021	ARVIND MITTAL VS SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL OF DR SUBHASH CHANDRA	Application under any other provisions-IBC	17/09/2024	1. section wrong. 2. pagination missing. 3. counsel sign missing in index and memo of parties and prayer. 4. need every page sign in application. 5. bookmarking compulsory with page numbering. 6. annexure missing. 7. file incomplete.	Atul Bhatia

187	5/9/2024	Interlocutory Application (I.B.C)	710102076542024	COMPANY PETITION IB (IBC)/297(PB)2018	MRS. SURINDER KAUR VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Rule 11 of NCLT, 2016	13/09/2024	1. memo of parties missing. 2. need every page sign and true copy in annexure. 3. pagination wrong in index. 4. vakalatnama compulsory. 5. need to be affidavit for all applicant.	DHRUV KUMRA
188	5/9/2024	Interlocutory Application (I.B.C)	710102076582024	COMPANY PETITION IB (IBC)/478(ND)2023	ANUP KUMAR VS MADHU JAIN	Application under any other provisions-IBC	13/09/2024	1. page no. 73,94,95,96,114,115,116 need to translate all Hindi pages.	ANUP KUMAR
189	6/9/2024	Interlocutory Application (I.B.C)	710102076782024	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS RANJAN SHAKRABORTI RP OF SONI E VEHICLE PVT LTD	Rule 11 of NCLT, 2016	17/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. mention bookmarking according your index with page numbering.	SUNNY GANGWANI
190	6/9/2024	Interlocutory Application (I.B.C)	710102076892024	COMPANY PETITION IB (IBC)/688(ND)2020	AJAY KADMAWALA VS RAJIV MALIK	Section 19(2) / Regulation 30	17/09/2024	1. counsel details missing in memo of parties. 2. need every page sign and true copy in annexure. 3. bookmarking compulsory with page numbering.	Rahul
191	6/9/2024	Interlocutory Application (I.B.C)	710102076932024	COMPANY PETITION IB (IBC)/238(ND)2023	SUMAN KUMAR VERMA VS RAJIV MALIK	Section 22	18/09/2024	1. section wrong. 2. page no. 5 to 17 are not clear. 3. memo of parties missing.	SUMAN
192	7/9/2024	Interlocutory Application (I.B.C)	710102077122024	COMPANY PETITION IB (IBC)/643(ND)2018	M/S. A TO Z BARTER PVT. LTD. VS RAJIV MALIK	Regulation 44(2), Liquidation process Regulation, 2016	17/09/2024	1. mention bookmarking according your index with page numbering. 2. add Sanjay Garg details in petitioner corner.	SUMAN
193	7/9/2024	Interlocutory Application (I.B.C)	710102077342024	COMPANY PETITION IB (IBC)/202(PB)2021	ANIL KUMAR VS MUKUND CHOUDHARY	Application under any other provisions-IBC	17/09/2024	1. need to translate all Hindi pages.	MILAN
194	6/9/2024	Interlocutory Application (I.B.C)	710102076872024	COMPANY PETITION IB (IBC)/477(PB)2017	DEVENDRA UMRAO VS MUKUND CHOUDHARY	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	17/09/2024	1. section wrong page no. 2. 2. remove pdf in proof of service section.	Abhishek Parmar
195	7/9/2024	Interlocutory Application (I.B.C)	710102077242024	COMPANY PETITION IB (IBC)/477(ND)2023	ANKIT GOEL RP M/S FEEDBACK ENERGY DISTRIBUTION COMPANY LTD VS MUKUND CHOUDHARY	Section 12(2)	12/9/2024	1. affidavit missing. 2. page no. 19,20,25,26,27,28 are not clear.	SHALYA AGARWAL
196	7/9/2024	Interlocutory Application (I.B.C)	710102077182024	COMPANY PETITION IB (IBC)/421(ND)2024	ATUL TANDON VS MUKUND CHOUDHARY	Rule 11 of NCLT, 2016	17/09/2024	1. section wrong. 2. page no. 42,95 to 97,102 to 113 are not clear.	Alok

197	9/9/2024	Interlocutory Application (I.B.C)	710102077742024	COMPANY PETITION IB (IBC)/256(ND)2019	DHIRENDER NATH VS JC WORLD HOSPITALITY PRIVATE LIMITED	Application under any other provisions-IBC	18/09/2024	1. fill all details in online portal. 2. memo of parties missing. 3. add all applicant in online portal. 4. section wrong in page no. 17. 5. need to be affidavit for all applicant. 6. need to translate all Hindi pages. 7. page no. 29 to 96,219,220,222,223,228,229,283,285,287 to 356,425 to 432,444 to 451 are not clear. 8. volume 1 separately index missing. 9. date missing in vakalatnama. 10. mention bookmarking with page numbering. 11. OCR missing.	Anurag
198	7/9/2024	Interlocutory Application (I.B.C)	710102077192024	COMPANY PETITION IB (IBC)/639(PB)2018	INDIAN BANK VS M/S. METENERE LIMITED	Sec 60(5)	17/09/2024	1. vakalatnama compulsory.	RAJESH KUMAR GAUTAM
199	7/9/2024	Interlocutory Application (I.B.C)	710102077142024	COMPANY PETITION IB (IBC)/447(ND)2024	MOHIT KUMAR GUPTA VS M/S. METENERE LIMITED	Application under any other provisions-IBC	17/09/2024	1. bookmarking compulsory with page numbering.	Rajiv Malik
200	9/9/2024	Interlocutory Application (I.B.C)	710102077672024	COMPANY PETITION IB (IBC)/550(ND)2020	JASVINDER SINGH MAKAN VS ANISH KUMAR SANGHI	Rule 11 of NCLT, 2016	17/09/2024	1. fill all details in online portal. 2. section wrong. 3. vakalatnama compulsory.	SATISH
201	7/9/2024	Interlocutory Application (I.B.C)	710102077252024	COMPANY PETITION IB (IBC)/933(PB)2019	COMMITTEE OF CREDITORS OF CLC INDUSTRIES LTD. (ACTING THROUGH ASSET RECONSTRUCTION COMPANY (INDIA) LTD. VS MUKUND CHOUDHARY & ORS	Rule 11 of NCLT, 2016	17/09/2024	1. fill all details in online portal. 2. need every page sign and true copy in annexure. 3. memo of parties missing.	Karan Luthra
202	8/9/2024	Interlocutory Application (I.B.C)	710102077422024	COMPANY PETITION IB (IBC)/488(ND)2021	SANJAY MEHRA VS MUKUND CHOUDHARY & ORS	Rule 11 of NCLT, 2016	17/09/2024	1. fill all details in online portal. 2. section wrong. 3. mention bookmarking with page numbering.	Pranav
203	7/9/2024	Interlocutory Application (I.B.C)	710102077312024	COMPANY PETITION IB (IBC)/995(PB)2020	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR GRANDSTAR VS GODAWRI CAPITAL PRIVATE LIMITED	Sec 60(5)	18/09/2024	1. main case wrong in pdf.	ABHISHEK
204	7/9/2024	Interlocutory Application (I.B.C)	710102077362024	COMPANY PETITION IB (IBC)/832(ND)2022	BHOOPESH GUPTA VS MS. RANI RASTOGI	Application under any other provisions-IBC	17/09/2024	1. add respondent in online portal. 2. bookmarking compulsory with page numbering. 3. need every page sign and true copy in annexure.	ABHISHEK DEVGAN
205	7/9/2024	Interlocutory Application (I.B.C)	710102077262024	COMPANY PETITION IB (IBC)/596(ND)2023	MUKESH CHAND JAIN VS MS. RANI RASTOGI	Sec 60(5)	17/09/2024	1. section not mention in index.	Deepak
206	8/9/2024	Company Application(Companies Act)	710102077442024	TRANSFER PETITION(COMPANIES ACT)/10(PB)2022	ULTRATECH CEMENT LIMITED VS M~OUT INFRASTRUCTURE PVT~ LTD:	Application under any other provisions	18/09/2024	1. contact to registry room no. 103.	Deepa

207	9/9/2024	Interlocutory Application (I.B.C)	710102077702024	COMPANY PETITION IB (IBC)/465(ND)2024	INDIABULLS HOUSING FINANCE LIMITED VS NOIDA MARKETING PRIVATE LIMITED	Rule 11 of NCLT, 2016	18/09/2024	1. memo of parties missing. 2. need every page sign and true copy in annexure. 3. vakalatnama compulsory.	Siddharth Joshi
208	9/9/2024	Interlocutory Application (I.B.C)	710102077892024	COMPANY PETITION IB (IBC)/250(ND)2024	AJIT SOOD VS NOIDA MARKETING PRIVATE LIMITED	Section 60(5)	18/09/2024	1. section wrong. 2. bookmarking compulsory with page numbering. 3. main case wrong. 4. pagination missing. 5. counsel sign missing in index. 5. need every page sign in application. 6. notary missing. 7. annexure missing. 8. file incomplete.	Abhishek
209	8/9/2024	Interlocutory Application (I.B.C)	710102077462024	COMPANY PETITION IB (IBC)/1103(ND)2020	RAJIV BAJAJ VS NOIDA MARKETING PRIVATE LIMITED	Section 12(2)	18/09/2024	1. section wrong. 2. need every page sign in application. 3. counsel details incomplete in index or memo of parties and prayer. 4. mention bookmarking according your index with page numbering.	RAJIV
210	9/9/2024	Miscellaneous Application(Companies Act)	710102077822024	COMPANY PETITION (COMPANIES ACT)/112(ND)2024	KAMAL SOLANKI VS BESTO ELECTRONICS PRIVATE LIMITED	Rule 11 of NCLT	18/09/2024	1. case type wrong. 2. section not mention in index. 3. add all applicant in online portal. 4. need to be affidavit for all applicant. 5. vakalatnama compulsory.	PETAL CHANDHOK
211	9/9/2024	Interlocutory Application (I.B.C)	710102077712024	COMPANY PETITION IB (IBC)/901(ND)2020	PARUL KAPIL VS SANDEEP GOEL	Section 60(5)	18/09/2024	1. ticket put on blank side in vakalatnama.	Radhika Kumari Rai
212	9/9/2024	Interlocutory Application (I.B.C)	710102077662024	COMPANY PETITION IB (IBC)/1528(PB)2018	JATIN MADAN VS DENA BANK	Sec 60(5)	18/09/2024	1. add all respondent in memo of parties.	Sandeep Goel
213	9/9/2024	Interlocutory Application (I.B.C)	710102077592024	COMPANY PETITION IB (IBC)/2(ND)2024	TOLLMAN INTERNATIONAL PRIVATE LIMITED VS DENA BANK	Rule 11 of NCLT, 2016	18/09/2024	1. memo of parties mismatch according your online portal. 2. vakalatnama compulsory. 3. OCR missing.	Apoorva Pandey
214	10/9/2024	Interlocutory Application (I.B.C)	710102077902024	COMPANY PETITION IB (IBC)/249(ND)2024	AJIT SOOD PERSONAL GUARANTOR OF SUNITA JINDAL VS DENA BANK	Section 60(5)	19/09/2024	1. section wrong. 2. pagination missing. 3. bookmarking compulsory with page numbering. 4. need every page sign in application. 5. counsel sign missing in index. 6. notary missing. 7. file incomplete. 8. annexure missing. 9. remove pdf in proof of service section.	Abhishek
215	10/9/2024	Interlocutory Application (I.B.C)	710102077952024	COMPANY PETITION IB (IBC)/247(ND)2024	AJIT SOOD PERSONAL GUARANTOR OF RENU JINDAL VS DENA BANK	Section 60(5)	19/09/2024	1. section wrong. 2. pagination missing. 3. bookmarking compulsory with page numbering. 4. need every page sign in application. 5. counsel sign missing in index. 6. notary missing. 7. file incomplete. 8. annexure missing.	Abhishek
216	9/9/2024	Interlocutory Application (I.B.C)	710102077722024	COMPANY PETITION IB (IBC)/294(PB)2023	DLF EMPORIO LIMITED VS JOHNSON WATCH COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	18/09/2024	1. need every page sign in application.	Raian
217	10/9/2024	Interlocutory Application (I.B.C)	710102077942024	COMPANY PETITION IB (IBC)/1934(PB)2019	CA ASHISH A SAOJI VS JOHNSON WATCH COMPANY PRIVATE LIMITED	Section 21	18/09/2024	1. 3Rs court fee missing in vakalatnama. 2. need every page sign and true copy in annexure.	Aashray Chaudhary

218	10/9/2024	Interlocutory Application (I.B.C)	710102078002024	COMPANY PETITION IB (IBC)/1529(ND)2019	BHASKAR VALLEY PLOT BUYERS WELFARE ASSOCIATION VS VINAY KUMAR SINGHAL	Sec 60(5)	19/09/2024	1. vakalatnama compulsory. 2. remove pdf in proof of service section.	Rajiv Malik
219	10/9/2024	Interlocutory Application (I.B.C)	710102077962024	COMPANY PETITION IB (IBC)/254(ND)2024	AJIT SOOD PERSONAL GUARANTOR OF ROSHAN LAL JINDAL VS VINAY KUMAR SINGHAL	Sec 60(5)	19/09/2024	1. section wrong. 2. pagination missing. 3. bookmarking compulsory with page numbering. 4. need every page sign in application. 5. counsel sign missing in index. 6. notary missing. 7. file incomplete. 8. annexure missing.	Abhishek
220	10/9/2024	Interlocutory Application (I.B.C)	710102077912024	COMPANY PETITION IB (IBC)/248(ND)2024	AJIT SOOD PERSONAL GUARANTOR OF RAM DHAN JINDAL VS VINAY KUMAR SINGHAL	Section 60(5)	19/09/2024	1. bookmarking compulsory with page numbering. 2. pagination missing. 3. notary missing. 4. annexure missing. 5. need every page sign in application. 6. file incomplete. 7. section wrong. 8. counsel sign missing in index.	Abhishek
221	10/9/2024	Interlocutory Application (I.B.C)	710102077932024	COMPANY PETITION IB (IBC)/255(ND)2024	AJIT SOOD PERSONAL GUARANTOR OF RAM AVTAR GUPTA VS VINAY KUMAR SINGHAL	Section 60(5)	19/09/2024	1. section wrong. 2. pagination missing. 3. bookmarking compulsory with page numbering. 4. need every page sign in application. 5. counsel sign missing in index. 6. notary missing. 7. file incomplete. 8. annexure missing.	Abhishek
222	3/9/2024	Interlocutory Application (I.B.C)	710102075632024	COMPANY PETITION IB (IBC)/24(PB)2022	SANJAY GARG VS HARYANA SHAHARI VIKAS PRADHIKARAN	Sec 60(5)	11/9/2024	1. bookmarking compulsory with page numbering. 2. vakalatnama compulsory. 3. OCR missing.	Asiya Khan
223	11/9/2024	Interlocutory Application (I.B.C)	710102078452024	COMPANY PETITION IB (IBC)/800(PB)2022	BISHWA RANJAN CHATTERJEE RESOLUTION PROFESSIONAL M/S PRATYUSH INFRASTRUCTURE PRIVATE LIMITED VS SREI EQUIPMENT FINANCE LIMITED ACTING THROUGH RESOLUTION APPLICANT NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED (NARCL) ALONG WITH INDIA DEBT RESOLUTION COMPANY LIMITED.	Sec 60(5)	19/09/2024	1. counsel details missing in memo of parties. 2. need every page true copy in annexure.	RAJAT
224	12/9/2024	Interlocutory Application (I.B.C)	710102078612024	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS MERATASK ENTERPRISES PRIVATE LIMITED.	Section 12(A)/Regulation 30A	18/09/2024	2. memo of parties mismatch according your online portal.	Pankaj
225	11/9/2024	Interlocutory Application (I.B.C)	710102078402024	COMPANY PETITION IB (IBC)/1481(PB)2019	RAM PHAL BHARDWAJ VS MERATASK ENTERPRISES PRIVATE LIMITED.	Sec 30	19/09/2024	1. case type wrong choose IA(IBC)Plan. 2. due payment section 31. 3. volume 2 missing. 4. bookmarking compulsory with page numbering. 5. OCR missing.	MOHIT NANDWANI
226	11/9/2024	Interlocutory Application (I.B.C)	710102078172024	COMPANY PETITION IB (IBC)/2552(ND)2019	DEEPAK JAIN VS PANKAJ NARANG	Sec 60(5)	17/09/2024	1. main case wrong in pdf. 2. OCR missing.	Akhil

227	10/9/2024	Interlocutory Application (I.B.C)	710102078062024	COMPANY PETITION IB (IBC)/272(PB)2017	ARVIND GARG VS PANKAJ NARANG	Application under any other provisions-IBC	18/09/2024	1. section not mention in index. 2. add respondent in online portal.	Arvind Garg
228	11/9/2024	Interlocutory Application (I.B.C)	710102078432024	COMPANY PETITION IB (IBC)/800(PB)2022	BISHWA RANJAN CHATTERJEE RESOLUTION PROFESSIONAL M/S PRATYUSH INFRASTRUCTURE PRIVATE LIMITED VS SREI EQUIPMENT FINANCE LIMITED ACTING THROUGH RESOLUTION APPLICANT NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED (NARCL) ALONG WITH INDIA DEBT RESOLUTION COMPANY LIMITED	Sec 60(5)	19/09/2024	1. need every page true copy in annexure. 2. counsel details missing in memo of parties.	RAJAT
229	11/9/2024	Interlocutory Application (I.B.C)	710102078392024	COMPANY PETITION IB (IBC)/68(ND)2022	RAM PHAL BHARDWAJ VS CHIRAG MITTAL	Section 19(2) / Regulation 30	19/09/2024	1. main case wrong. 2. memo of parties mismatch according your online portal. 3. bookmarking compulsory with page numbering. 4. OCR missing.	MOHIT NANDWANI
230	11/9/2024	Interlocutory Application (I.B.C)	710102078262024	COMPANY PETITION IB (IBC)/582(ND)2020	MS. URVASHI KAUR VS SPARTA GLOBAL PROJECTS PVT. LTD	Sec 60(5)	19/09/2024	1. vakalatnama compulsory.	Samudra Sarangi
231	11/9/2024	Interlocutory Application (I.B.C)	710102078232024	COMPANY PETITION IB (IBC)/582(ND)2020	MS. URVASHI KAUR VS SPARTA GLOBAL PROJECTS PVT. LTD	Sec 60(5)	19/09/2024	1. vakalatnama compulsory.	Samudra Sarangi
232	11/9/2024	Interlocutory Application (I.B.C)	710102078422024	COMPANY PETITION IB (IBC)/419(PB)2018	ANIL KUMAR (LIQUIDATOR OF PEARL VISION PVT. LTD) VS INDIAN OVERSEAS BANK	Sec 60(5)	19/09/2024	1. fill all details in online portal. 2. mention bookmarking according your index with page numbering. 3. vakalatnama compulsory.	SAHIL CHANDRA
233	11/9/2024	Interlocutory Application (I.B.C)	710102078152024	COMPANY PETITION IB (IBC)/153(ND)2020	PARVEEN KUMAR ADLAKHA VS MAPLE LOGISTICS PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	19/09/2024	1. file incomplete place do properly after that we will check.	SANJAY JAIN
234	11/9/2024	Interlocutory Application (I.B.C)	710102078442024	COMPANY PETITION IB (IBC)/806(PB)2019	ABHA RASTOGI VS DEEPAK AGGARWAL SUCCESSFUL RESOLUTION APPLICANT	Sec 60(5)	19/09/2024	1. due payment section 74.	Mr. jitendra kumar
235	11/9/2024	Interlocutory Application (I.B.C)	710102078162024	COMPANY PETITION IB (IBC)/297(PB)2018	PARMESH CONSTRUCTION COMPANY LIMITED VS MR. PRAMOD KUMAR SHARMA	Sec 60(5), Rule 11 of NCLT, 2016	19/09/2024	1. fill all details in online portal. 2. date missing in vakalatnama.	Dhruv Pande

236	11/9/2024	Interlocutory Application (I.B.C)	710102078302024	COMPANY PETITION IB (IBC)/582(ND)2020	MS. URVASHI KAUR VS SPARTA GLOBAL PROJECTS PVT. LTD	Sec 60(5)	19/09/2024	1. vakalatnama compulsory.	Samudra Sarangi
237	12/9/2024	Interlocutory Application (I.B.C)	710102078892024	COMPANY PETITION IB (IBC)/297(ND)2023	SATINDER MONGIA VS NAVNEET KUMAR GUPTA	Sec 60(5)	17/09/2024	1. page no. 8 are wrong adjust.	Yashraj Singh
238	16/09/2024	Company Application(Companies Act)	710102080022024	COMPANY PETITION (COMPANIES ACT)/144(ND)2024	SALT EXPERIENCES AND MANAGEMENT PRIVATE LIMITED VS SACHIN MUTREJA	Rule 11 of NCLT	17/09/2024	1. copy of vakalatnama compulsory.	HIMANSHU
239	16/09/2024	Restoration Application (IBC)	710102079992024	COMPANY PETITION IB (IBC)/144(ND)2024	SUNITA SANTHOSHAM VS SACHIN MUTREJA	Rule 11 of NCLT, 2016	18/09/2024	1. NCLT order missing.	AMAR
240	17/09/2024	Interlocutory Application (I.B.C)	710102080072024	COMPANY PETITION IB (IBC)/2561(ND)2019	RAHUL JINDAL VS SACHIN MUTREJA	Application under any other provisions-IBC	19/09/2024	1. fill all details in online portal. 2. section wrong. 3. page no. 65,66,67,70,115 are not clear.	Somesh
241	16/09/2024	Restoration Application (IBC)	710102079782024	COMPANY PETITION IB (IBC)/264(PB)2023	TRAVEL WALLET VS SHAILENDER AJMERA	Rule 11 of NCLT, 2016	19/09/2024	1. fill all details in online portal. 2. add all respondent in online portal. 3. section wrong page no. 3. 4. vakalatnama compulsory. 5. mention bookmarking with page numbering. 6. Section 42 - Submitted by Government Body please remove from online portal.	ANGAD MEHTA
242	7/9/2024	Interlocutory Application (I.B.C)	710102077172024	COMPANY PETITION IB (IBC)/297(ND)2023	NAVNEET KUMAR GUPTA VS MUKHATRUZZMAN KHAN & ORS.	Application under any other provisions-IBC	17/09/2024	1. add all respondent in online portal. 2. proof of service missing.	Sumesh
243	7/9/2024	Interlocutory Application (I.B.C)	710102077372024	COMPANY PETITION IB (IBC)/742(ND)2023	PUNIT HANDA VS MUKHATRUZZMAN KHAN & ORS.	Sec 60(5)	17/09/2024	1. bookmarking compulsory with page numbering. 2. OCR missing. 3. contact to registry.	Anshul Sharma
244	9/9/2024	Interlocutory Application (I.B.C)	710102077562024	COMPANY PETITION IB (IBC)/742(ND)2023	PUNIT HANDA VS MUKHATRUZZMAN KHAN & ORS.	Sec 60(5)	17/09/2024	1. contact to registry.	Anshul Sharma
245	7/9/2024	Company Application(Companies Act)	710102077382024	COMPANY PETITION (COMPANIES ACT)/225(ND)2023	SANJAY KUMAR AGARWAL VS RAJ CHAUDHARY	Sec. 242(4)	17/09/2024	1. pagination missing in index. 2. counsel sign missing in prayer. 3. bookmarking compulsory with page numbering. 4. notary missing. 5. proof of service missing. 6. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 7. OCR missing.	DHRUV GUPTA
246	9/9/2024	Interlocutory Application (I.B.C)	710102077632024	COMPANY PETITION IB (IBC)/283(ND)2023	MANISH BHASKAR VS RAJ CHAUDHARY	Sec 60(5)	18/09/2024	1. memo of parties missing. 2. 3Rs court fee missing in vakalatnama. 3. mention bookmarking with page numbering.	RISHI

247	11/9/2024	Interlocutory Application (I.B.C)	710102078282024	COMPANY PETITION IB (IBC)/412(ND)2022	ANOOP PRAKASH AWASTHI VS RAJ CHAUDHARY	Rule 11 of NCLT, 2016	19/09/2024	1. pagination missing in index. 2. need true copy in annexure.	ANOOP
248	11/9/2024	Company Application(Companies Act)	710102078372024	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 244(1)	19/09/2024	1. memo of parties missing. 2. need to be affidavit for all applicant. 3. bookmarking compulsory with page numbering. 4. vakalatnama compulsory. 5. OCR missing. 6. need every page sign in application.	Jitesh
249	11/9/2024	Interlocutory Application (I.B.C)	710102078212024	COMPANY PETITION IB (IBC)/582(ND)2020	MS. URVASHI KAUR VS SPARTA GLOBAL PROJECTS PVT. LTD	Sec 60(5)	19/09/2024	1. vakalatnama compulsory.	Samudra Sarangi
250	16-09-2024	0710102012582024(N o.of Docs 2)	0710102012582024/1	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2024	ZICO ENVIROMENTAL SOLUTIONS PVT. LTD. VS. MR. SIDDHARTH JAIN	Rule 11 of NCLT	19-09-2024	no of objection 1. amended meme parties need nclt last compliance order	nishantkumar
251	14-09-2024	0710102035802024(N o.of Docs 5)	0710102035802024/1	COMPANY PETITION IB (IBC)/455(ND)2024	INDUSIND BANK LTD. VS. CROSSWAYS VERTICAL SOLUTIONS LIMITED	IBC under Sec 7	19-09-2024	no of objection 1. petition need nclt last compliance order of nclt 2. pagination missed in book marking	Vigil Juris
252	12/9/2024	0710102037462024(N o.of Docs 3)	0710102037462024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/2285(ND)2024	RAJEEV DHINGRA VS. SANDEEP BHEL	Sec 43(1) r/w Sec 44 (1)	19-09-2024	no of objection 1. volume wise index page missed in book marking and pdf also in both volume 2 annexures pages missed sign with true copy page no 14 to 37 in vol 1 3. page no 115 116 117 120 121 124 125 126 128 129 131 132 not readable 4 annexure pages missed sign with true copy of volume 2	rkpandassociates
253	12/9/2024	0710102039452024(N o.of Docs 2)	0710102039452024/3	COMPANY PETITION IB (IBC)/267(ND)2024	INDERMAL BOKADIA PROPRIETOR OF POLYTECH INDIA VS. MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	IBC Under Sec 9	19-09-2024	no of objection 1. book marking mandatory as per index with pagination 2 need every pages sign of reply	KrishKalra
254	16-09-2024	0710102015132024(N o.of Docs 2)	0710102015132024/4	COMPANY PETITION IB (IBC)/238(ND)2024	KRRISH FLORENCE ESTATE BUYERS WELFARE ASSOCIATION VS. ANGLE INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	19-09-2024	no of objection 1. pagination missed in book marking as per index with pagination 2. ocr missed in reply 3. page no 24 wrong alignment in adjustment 4 missed sign of annexures pages 5 page 94 to 97 not visible	S.das@luthra.com
255	5/9/2024	0710102094842019(N o.of Docs 1)	0710102094842019/10	COMPANY PETITION (COMPANIES ACT)/96(ND)2019	MANISH RASWANT VS. MKJ EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1)	19-09-2024	no of objection 1. paste ticket on blank side of vakalatnama	karan.legalis
256	17-09-2024	0710102027372024(N o.of Docs 2)	0710102027372024/6	COMPANY PETITION (COMPANIES ACT)/83(ND)2024	MR. RITESH SINGH VS. ARM DIGITAL MEDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19-09-2024	1.kindly file IA.	Snayak

257	16-09-2024	0710102029542024(N o.of Docs 2)	0710102029542024/2	COMPANY APPEAL(COMPANIES ACT)/91(ND)2024	AROUSE MARKETING PVT LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	19-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign 3 pagination missed in index 4 index missed sign at the place of counsel detail 5 ocr missed in pdf	9899708650
258	6/9/2024	0710102042692024(N o.of Docs 1)	0710102042692024/19	TRANSFER PETITION(COMPANIES ACT)/26(ND)2024	MS RADHIKA S ICHHPUNIANI ANR WO MR VINOD ANANTHRAM VS. MS SUDVIN FINVEST FAIRDEALS P LTD	Sec 433(e)/433(f) of CA 1956	19-09-2024	no of objection 1. date missed on vakalatanama	akhilsachar65
259	31-08-2024	0710102063152024(N o.of Docs 1)	0710102063152024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/3661(PB)2024	SURENDRA RAJ GANG VS. HIMACHAL PRADESH STATE ELECTRICTY BOARD	Sec 60(5)	19-09-2024	no of objection 1. book marking mandatory as per index with pagination	9717728017
260	31-08-2024	0710102063152024(N o.of Docs 1)	0710102063152024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/3661(PB)2024	SURENDRA RAJ GANG VS. HIMACHAL PRADESH STATE ELECTRICTY BOARD	Sec 60(5)	19-09-2024	no of objection 1. book marking mandatory as per index with pagination	9717728017
261	31-08-2024	0710102063152024(N o.of Docs 1)	0710102063152024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/3661(PB)2024	SURENDRA RAJ GANG VS. HIMACHAL PRADESH STATE ELECTRICTY BOARD	Sec 60(5)	19-09-2024	no of objection 1. book marking mandatory as per index with pagination	9717728017
262	30-08-2024	0710102067792023(N o.of Docs 8)	0710102067792023/3	RESTORATION APPLICATION (COMPANIES ACT)/38(ND)2023	DR. SEEMA BAJAJ VS. EMBRYO HEALTH PVT. LTD.	Rule 11 of NCLT	19-09-2024	no of objection 1. book marking mandatory as per index with pagination in all document 2. separate all the document in different slash no as like rejoinder petition and reply 3. paste ticket on blank side of vakalatnama	8750993648
263	29-08-2024	0710102058392023(N o.of Docs 1)	0710102058392023/2	COMPANY APPEAL(COMPANIES ACT)/174(ND)2023	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (SWARNA TECHNOFAB TRADING PVT LTD)	Sec 252 (1) - By Government Body	19-09-2024	no of objection 1.index missing in pages. 2.bookmarking mandatory. 3.need every pages sign.	itdpuneetrai
264	31-08-2024	0710102063152024(N o.of Docs 1)	0710102063152024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/3661(PB)2024	SURENDRA RAJ GANG VS. HIMACHAL PRADESH STATE ELECTRICTY BOARD	Sec 60(5)	19-09-2024	no of objection 1. book marking mandatory as per index with pagination	9717728017
265	29-08-2024	0710102047832024(N o.of Docs 12)	0710102047832024/3	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/71(ND)2024	COSMIC SOFTECH PRIVATE LIMITED	Sub-section (I) of section 230	18-09-2024	no of objection 1. delete extra 11 same copy of affidavit pdf on dms portal	vishalganda

266	29-08-2024	0710102047832024(N o.of Docs 12)	0710102047832024/3	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/71(ND)2024	COSMIC SOFTECH PRIVATE LIMITED	Sub-section (I) of section 230	18-09-2024	no of objection 1. delete extra 11 same copy of affidavit pdf on dms portal	vishalganda
267	29-08-2024	0710102047832024(N o.of Docs 12)	0710102047832024/3	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/71(ND)2024	COSMIC SOFTECH PRIVATE LIMITED	Sub-section (I) of section 230	18-09-2024	no of objection 1. delete extra 11 same copy of affidavit pdf on dms portal	vishalganda
268	6/6/2024	0710102049562024(N o.of Docs 0)	0710102049562024/6	COMPANY PETITION IB (IBC)/385(ND)2024	CANARA BANK VS. RITU SINGH	Section 95(1)	18-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply 3. ocr missed in reply	
269	6/6/2024	0710102049562024(N o.of Docs 0)	0710102049562024/5	COMPANY PETITION IB (IBC)/385(ND)2024	CANARA BANK VS. RITU SINGH	Section 95(1)	18-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. need every page sign of reply	
270	6/6/2024	0710102049582024(N o.of Docs 0)	0710102049582024/6	COMPANY PETITION IB (IBC)/386(ND)2024	CANARA BANK VS. YOGENDRA SINGH	Section 95(1)	18-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3 need every page sign of reply	
271	23-03-2022	0710102022262022(N o.of Docs 0)	0710102022262022/4	COMPANY PETITION IB (IBC)/585(ND)2022	GANESH P PAI	IBC Section 59	18-09-2024	no of objection 1. file not proper uploaded 2. only index page uploaded	
272	6/6/2024	0710102049582024(N o.of Docs 0)	0710102049582024/5	COMPANY PETITION IB (IBC)/386(ND)2024	CANARA BANK VS. YOGENDRA SINGH	Section 95(1)	18-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in reply 3. need every page sign of reply	
273	14-09-2024	0710102009462020(N o.of Docs 2)	0710102009462020/18	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES BRIGHTSUN	Sec. 241(1),Sec. 242(4)	18-09-2024	no of objection 1. application need nclt last order of compliance. or 2. file fresh application	lokeshsharmalaw
274	3/9/2024	0710102030592024(N o.of Docs 2)	0710102030592024/1	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/78(ND)2024	EQUITY FINVEST PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA BRIGHTSUN	Sec. 230-232, Sec 234	18-09-2024		lexforiconsulting
275	3/9/2024	0710102030592024(N o.of Docs 2)	0710102030592024/1	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/78(ND)2024	EQUITY FINVEST PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA BRIGHTSUN	Sec. 230-232, Sec 234	18-09-2024		lexforiconsulting
276	3/9/2024	0710102030592024(N o.of Docs 2)	0710102030592024/1	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/78(ND)2024	EQUITY FINVEST PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 230-232, Sec 234	18-09-2024		lexforiconsulting
277	12/9/2024	0710102020022023(N o.of Docs 2)	0710102020022023/11	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	18-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. incomplete counsel detail in index page and page no 8 also 3 need to delete extra same copy pdf in proof of service	Natasha Dhruman Shah

278	3/9/2024	0710102030592024(N o.of Docs 2)	0710102030592024/1	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/78(ND)2024	BRIGHTSUN EQUITY FINVEST PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 230-232, Sec 234	18-09-2024		lexforiconsulting
279	12/9/2024	0710102034852024(N o.of Docs 2)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	18-09-2024	no of pagination 1 need to write affidavit in dms portal instead of proof of service in document type reminder this document filled again and again without removing the defect	F9989
280	17-09-2024	0710102027432023(N o.of Docs 2)	0710102027432023/28	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	18-09-2024	no of objection 1. pagination missed in book marking as per index 2.both the document filed separate in different slash number application and affidavit 3 all extra same copy need to be delete of on line portal	Heament9911
281	18-12-2020	0710102117242020(N o.of Docs 0)	0710102117242020/11	COMPANY PETITION IB (IBC)/1122(ND)2020	KALIBER ASSOCIATES PVT. LTD VS. J. R. MODI ASSOCIATES LTD.	IBC under Sec 7	18-09-2024	no of objection 1. page no 28 29 30 31 32 33 blur pages 2 page no 75 30 wrong alignment of page	
282	12/9/2024	0710102034852024(N o.of Docs 2)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	18-09-2024	no of pagination 1 need to write affidavit in dms portal instead of proof of service in document type reminder this document filled again and again without removing the defect	F9989
283	22-07-2024	0710102063712024(N o.of Docs 0)	0710102063712024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/4052(ND)2024	MR SHAILENDRA AJMERA1 ERSTWHILE RESOLUTION PROFESSIONAL LIQUIDATOR MIS KWALITY LIMITED IN LIQUIDATION VS. MR SANJAY DHINGRA	Section 25(2)(j), 43,45,47,50,60 (5),66/Regulation 35A	18-09-2024	1.order missing.	
284	12/9/2024	0710102034852024(N o.of Docs 2)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	18-09-2024	no of pagination 1 need to write affidavit in dms portal instead of proof of service in document type reminder this document filled again and again without removing the defect	F9989
285	12/9/2024	0710102034852024(N o.of Docs 2)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	18-09-2024	no of pagination 1 need to write affidavit in dms portal instead of proof of service in document type reminder this document filled again and again without removing the defect	F9989
286	14-09-2024	0710102009462020(N o.of Docs 2)	0710102009462020/19	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	18-09-2024	no of objection 1. application need nclt last order of compliance or 2. file fresh app	lokeshsharmalaw
287	29-08-2024	0710102047832024(N o.of Docs 12)	0710102047832024/3	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/71(ND)2024	COSMIC SOFTECH PRIVATE LIMITED	Sub-section (I) of section 230	18-09-2024	no of objection 1. delete extra 11 same copy of affidavit pdf on dms portal	vishalganda

288	29-08-2024	0710102047832024(N o.of Docs 12)	0710102047832024/3	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/71(ND)2024	COSMIC SOFTECH PRIVATE LIMITED	Sub-section (I) of section 230	18-09-2024	no of objection 1. delete extra 11 same copy of affidavit pdf on dms portal	vishalganda
289	29-08-2024	0710102047832024(N o.of Docs 12)	0710102047832024/3	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/71(ND)2024	COSMIC SOFTECH PRIVATE LIMITED	Sub-section (I) of section 230	18-09-2024	no of objection 1. delete extra 11 same copy of affidavit pdf on dms portal	vishalganda
290	29-08-2024	0710102047832024(N o.of Docs 12)	0710102047832024/3	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/71(ND)2024	COSMIC SOFTECH PRIVATE LIMITED	Sub-section (I) of section 230	18-09-2024	no of objection 1. delete extra 11 same copy of affidavit pdf on dms portal	vishalganda
291	29-08-2024	0710102047832024(N o.of Docs 12)	0710102047832024/3	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/71(ND)2024	COSMIC SOFTECH PRIVATE LIMITED	Sub-section (I) of section 230	18-09-2024	no of objection 1. delete extra 11 same copy of affidavit pdf on dms portal	vishalganda
292	29-08-2024	0710102047832024(N o.of Docs 12)	0710102047832024/3	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/71(ND)2024	COSMIC SOFTECH PRIVATE LIMITED	Sub-section (I) of section 230	18-09-2024	no of objection 1. delete extra 11 same copy of affidavit pdf on dms portal	vishalganda
293	11/9/2024	0710102064992024(N o.of Docs 1)	0710102064992024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/3983(ND)2024	ANUP KUMAR VSJAGDISH GANGA PRASAD PRAKASH	Application under any other provisions-IBC	17-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr.	taniashar
294	11/9/2024	0710102113052019(N o.of Docs 2)	0710102113052019/18	COMPANY PETITION (COMPANIES ACT)/595(ND)2019	SHIV RAJ SINGH VS. KEMPTI KONSTRUCTION PRIVATE LIMITED	Sec. 59	17-09-2024	1.incomplete file.	samakshjainlaw
295	12/9/2024	0710102001392019(N o.of Docs 4)	0710102001392019/8	COMPANY APPLICATION(IBC)/297(PB)2019	KASHI VISWANATHAN SIVARAMAN VS. SHAHNAWAZ RANA	Sec 43(1) r/w Sec 44 (1)	17-09-2024	no of objection 1. improper book marking as per index with pagination 2. ocr missed in pdf 3. all document uploaded separately in different slash 4 book marking mandatory as per index with pagination need all document note all document uploaded separately in different slash no	nirajchamyal
296	31-08-2024	0710102065362021(N o.of Docs 2)	0710102065362021/3	INTERLOCUTOR Y APPLICATION (I.B.C)/4563(ND)2021	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS. M/S GOPALSONS STEELS PVT. LTD. THROUGH RESOLUTION PROFESSIONAL	Sec 60(5)	17-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	singhrishabh_7

297	31-08-2024	0710102065362021(N o.of Docs 2)	0710102065362021/3	INTERLOCUTOR Y APPLICATION (I.B.C)/4563(ND)2021	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS. M/S GOPALSONS STEELS PVT. LTD. THROUGH RESOLUTION PROFESSIONAL	Sec 60(5)	17-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	singhrishabh_7
298	31-08-2024	0710102065362021(N o.of Docs 2)	0710102065362021/3	INTERLOCUTOR Y APPLICATION (I.B.C)/4563(ND)2021	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS. M/S GOPALSONS STEELS PVT. LTD. THROUGH RESOLUTION PROFESSIONAL	Sec 60(5)	17-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	singhrishabh_7
299	31-08-2024	0710102065362021(N o.of Docs 2)	0710102065362021/3	INTERLOCUTOR Y APPLICATION (I.B.C)/4563(ND)2021	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS. M/S GOPALSONS STEELS PVT. LTD. THROUGH RESOLUTION PROFESSIONAL	Sec 60(5)	17-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	singhrishabh_7
300	30-07-2024	0710102066412024(N o.of Docs 0)	0710102066412024/3	INTERLOCUTOR Y APPLICATION (I.B.C)/3781(ND)2024	PAWAN VIRMANI VS. SATYA PRAKASH GUPTA	Sec 60(5)	17-09-2024	no of objection 1. missed sign of every pages of reply 2. page no 44 to 68 pages have double pagination 3. page no 70 to 97 missed sign with true copy 4 page no 109 to 130 missed sign with true copy 5 volume 2 not uploaded 6 page 189 to 368 missed page in volume 2 7 volume 3 missed sign with true copy 8 page no 456 to 523 pages have double pagination	
301	1/3/2023	0710102020022023(N o.of Docs 0)	0710102020022023/12	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	17-09-2024	no of objection 1. book marking mandatory as per index with pagination of all volume 2. incomplete counsel detail in the index pages of all volume 3. blank page not allowed	
302	29-07-2024	0710102066092024(N o.of Docs 0)	0710102066092024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/4108(ND)2024	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5), Rule 11 of NCLT, 2016	17-09-2024	1.incomplete file.	
303	5/9/2024	0710102066092024(N o.of Docs 4)	0710102066092024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/4108(ND)2024	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5), Rule 11 of NCLT, 2016	17-09-2024	1.incomplete file.	niclegal
304	28-08-2024	0710102107522022(N o.of Docs 2)	0710102107522022/3	COMPANY PETITION IB (IBC)/220(ND)2023	THE BANK OF MAHARASHTRA LIMITED VS. BHUPENDER PAL SINGH	Section 95(1)	17-09-2024	1.bookmarking mandatory. with page numbering	abhishek.naik
305	11/9/2024	0710102045972023(N o.of Docs 2)	0710102045972023/5	COMPANY PETITION IB (IBC)/420(ND)2023	INDO RAMA SYNTHETICS (INDIA) LIMITED VS. NATIONAL TEXTILE CORPN LIMITED	IBC Under Sec 9	17-09-2024	1.bookmarking mandatory.	Sharma & Sharma

306	31-08-2024	0710102065222024(N o.of Docs 3)	0710102065222024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/3915(ND)2024	BLISS EQUITY PRIVATE LIMITED VS. DURGA DAS AGRAWAL	Section 60(5)	17-09-2024	no of objection 1.bookmarking mandatory with master date. 2.notary not clear in affidavit.	shivamgautam02
307	4/9/2024	0710102067972023(N o.of Docs 1)	0710102067972023/4	COMPANY PETITION (COMPANIES ACT)/148(ND)2023	KIMO CLOTHING DESIGN CONCEPT PRIVATELIMITED VS. THE REGIONAL DIRECTOR NORTHERN REGION	Sec. 131(1)	17-09-2024	no of objection 1.bookmarking mandatory as per index with pagination 2.need to write Any other document in dms portal instead of proof of service	ssbhati1404
308	11/9/2024	0710102054382024(N o.of Docs 1)	0710102054382024/1	COMPANY PETITION IB (IBC)/458(ND)2024	IISS INDIA ORGANISATION	IBC Section 59	17-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign.	VISHAWJEET
309	1/9/2024	0710102045022024(N o.of Docs 2)	0710102045022024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/2806(ND)2024	MANOJ KUMAR ANAND VS. SUNANDA KHURANA	Application under any other provisions-IBC	17-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed ocr in rejoinder	sksharma
310	1/9/2024	0710102045052024(N o.of Docs 2)	0710102045052024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/2787(ND)2024	MANOJ KUMAR ANAND VS. KRISHAN MOHAN MEHNDIRATTA	Application under any other provisions-IBC	17-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed ocr in rejoinder	sksharma
311	1/9/2024	0710102045032024(N o.of Docs 2)	0710102045032024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/2773(ND)2024	MANOJ KUMAR ANAND VS. ANURADHA MEHNDIRATTA	Application under any other provisions-IBC	17-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed ocr in rejoinder	sksharma
312	1/9/2024	0710102045042024(N o.of Docs 2)	0710102045042024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/2771(ND)2024	MANOJ KUMAR ANAND VS. ANIL KHURANA	Application under any other provisions-IBC	17-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed ocr in rejoinder	sksharma
313	1/9/2024	0710102045062024(N o.of Docs 2)	0710102045062024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/2770(ND)2024	MANOJ KUMAR ANAND VS. RADHA KRISHAN MEHNDIRATTA	Application under any other provisions-IBC	17-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed ocr in rejoinder	sksharma
314	22-05-2024	0710102044882024(N o.of Docs 0)	0710102044882024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/2769(ND)2024	SAROJ BHATIA VS. ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	17-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.document file name wrong upload in pdf.	
315	10/5/2024	0710102041112024(N o.of Docs 0)	0710102041112024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/2562(ND)2024	SAROJ BHATIA VS. ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	17-09-2024	no of objection 1.bookmarking mandatory. 2.need pages sign and true copy in Annexure.	
316	10/9/2024	0710102040662024(N o.of Docs 1)	0710102040662024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/2681(ND)2024	SANJAY KUMAR GUPTA VSCROWN ABACUS IT PARK ASSOCIATION	Sec 60(5)	17-09-2024	no of objection 1. book marking mandatory as per index with pagination	abhishek.nahta
317	12/9/2024	0710102032322024(N o.of Docs 2)	0710102032322024/3	COMPANY PETITION IB (IBC)/233(ND)2024	MACHINO POLYMERS LIMITED VS. MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	IBC Under Sec 9	17-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply	KrishKalra

318	13-09-2024	0710102024822024(N o.of Docs 1)	0710102024822024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/1568(PB)2024	SERVEALL DEVELOPERS PVT LTD VSUTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA)	Sec 60(5)	17-09-2024	1.bookmarking mandatory.	Ruchira@CRG
319	12/9/2024	0710102021132024(N o.of Docs 1)	0710102021132024/1	COMPANY PETITION IB (IBC)/239(ND)2024	DURGA ENTERPRISES VS. DHARAMRAJ CONTRACTS INDIA PRIVATE LIMITED	IBC Under Sec 9	17-09-2024	no of objection 1. pagination missed in pdf 2. pagination missed in book marking 3. incomplete book marking as per index 4 index page missed in book marking	nazim@1234
320	12/9/2024	0710102021132024(N o.of Docs 2)	0710102021132024/2	COMPANY PETITION IB (IBC)/239(ND)2024	DURGA ENTERPRISES VS. DHARAMRAJ CONTRACTS INDIA PRIVATE LIMITED	IBC Under Sec 9	17-09-2024	no of objection 1. pagination missed in pdf 2. pagination missed in book marking 3. incomplete book marking as per index 4 index page missed in book marking	nazim@1234
321	13-09-2024	0710102019662024(N o.of Docs 2)	0710102019662024/5	TRANSFER APPLICATION (IBC)/19(PB)2024	ANURADHA ANAND VS. SMALL INDUSTRIAL DEVELOPMENT OF INDIA	Rule16(d),NC LT Rules,2016 IBC	17-09-2024	no of objection 1.pagination missing in bookmarking. 2.date missing in vakalatnama.	AKR Legal
322	13-09-2024	0710102014422024(N o.of Docs 1)	0710102014422024/2	COMPANY APPEAL(COMPANIES ACT)/53(ND)2024	H.R. ESTATES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	17-09-2024	1.bookmarking mandatory.	ppdkothari1
323	9/9/2024	0710102098272023(N o.of Docs 2)	0710102098272023/2	INTERLOCUTOR Y APPLICATION (I.B.C)/6217(ND)2023	MAHESH BANSAL RESOLUTION PROFESSIONAL VS. ISHWAR CHAND GEOL	Application under any other provisions-IBC	17-09-2024	1.pdf of volume missing. and contact to registry no 011 24361890 if you don't understand the defects	bajpaiankita86
324	11/9/2024	0710102040302023(N o.of Docs 2)	0710102040302023/4	COMPANY PETITION IB (IBC)/691(ND)2023	JAMPANA CONSTRUCTION PRIVATE LIMITED VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	17-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.need every pages ocr.	JUSTLAW
325	8/4/2024	0710102029302024(N o.of Docs 0)	0710102029302024/5	INTERLOCUTOR Y APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	16-09-2024	1.kindly file IA pay the fees.	
326	25-02-2022	0710102015682022(N o.of Docs 0)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	16-09-2024	no of objection. 1.remove the extra save pdf in proof of service. 2.final submit the pdf. 3. bookmarking with page numbering	
327	25-02-2022	0710102015682022(N o.of Docs 0)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	16-09-2024	no of objection. 1.remove the extra save pdf in proof of service. 2.final submit the pdf. 3. bookmarking with page numbering	
328	25-02-2022	0710102015682022(N o.of Docs 0)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	16-09-2024	no of objection. 1.remove the extra save pdf in proof of service. 2.final submit the pdf. 3. bookmarking with page numbering	
329	25-02-2022	0710102015682022(N o.of Docs 0)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	16-09-2024	no of objection. 1.remove the extra save pdf in proof of service. 2.final submit the pdf. 3. bookmarking with page numbering	

330	25-02-2022	0710102015682022(N o.of Docs 0)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	16-09-2024	no of objection. 1.remove the extra save pdf in proof of service. 2.final submit the pdf. 3. bookmarking with page numbering	
331	25-02-2022	0710102015682022(N o.of Docs 0)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	16-09-2024	no of objection. 1.remove the extra save pdf in proof of service. 2.final submit the pdf. 3. bookmarking with page numbering	
332	25-02-2022	0710102015682022(N o.of Docs 0)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	16-09-2024	no of objection. 1.remove the extra save pdf in proof of service. 2.final submit the pdf. 3. bookmarking with page numbering	
333	25-02-2022	0710102015682022(N o.of Docs 0)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	16-09-2024	no of objection. 1.remove the extra save pdf in proof of service. 2.final submit the pdf. 3. bookmarking with page numbering	
334	11/9/2024	0710102026332024(N o.of Docs 1)	0710102026332024/5	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	16-09-2024	no of objection 1.bookmarking mandatory. 2.3rs court fee missing in vakalatnama. 3.need every page sign.	nikhilswami85
335	8/4/2024	0710102029302024(N o.of Docs 0)	0710102029302024/5	INTERLOCUTOR Y APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	16-09-2024	1.kindly file IA pay the fees.	
336	8/4/2024	0710102029302024(N o.of Docs 0)	0710102029302024/5	INTERLOCUTOR Y APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	16-09-2024	1.kindly file IA pay the fees.	
337	8/4/2024	0710102029302024(N o.of Docs 0)	0710102029302024/5	INTERLOCUTOR Y APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	16-09-2024	1.kindly file IA pay the fees.	
338	11/8/2024	0710102068512024(N o.of Docs 2)	0710102068512024/1	INTERLOCATOR Y APPLICATION(COMPANIES ACT)/278(ND)2024	M G F DEVELOPMENTS LIMITED VS. EMAAR MGF CONSTRUCTION PRIVATE LIMITED	Sec. 242(4)	16-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr.	admin@chandhio k.com
339	10/9/2024	0710102086782023(N o.of Docs 2)	0710102086782023/2	COMPANY PETITION IB (IBC)/748(ND)2023	BAJRANG DEVCON PRIVATE LIMITED VS. SIWON AGRI PRIVATE LIMITED	IBC Under Sec 9	16-09-2024	no of objection 1.bookmarking mandatory. 2.notary mismatch with affidavit.	info@kumarlr.com
340	10/9/2024	0710102086782023(N o.of Docs 2)	0710102086782023/2	COMPANY PETITION IB (IBC)/748(ND)2023	BAJRANG DEVCON PRIVATE LIMITED VS. SIWON AGRI PRIVATE LIMITED	IBC Under Sec 9	16-09-2024	no of objection 1.bookmarking mandatory. 2.notary mismatch with affidavit.	info@kumarlr.com
341	8/4/2024	0710102029322024(N o.of Docs 0)	0710102029322024/2	INTERLOCUTOR Y APPLICATION(IBC)(LIQ.)/22(ND)2024	SUMAN KUMAR VERMA VSKRSNA HOME PRODUCTS PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-09-2024	1.1rs court fee missing in vakalatanama.	
342	10/9/2024	0710102038142024(N o.of Docs 2)	0710102038142024/20	COMPANY PETITION IB (IBC)/244(ND)2024	ISANGO INDIA PRIVATE LIMITED	IBC Section 59	16-09-2024	no of objection 1 index page missed in book marking 2. double pagination in pdf 3. page no 39 40 41 43 44 51 52 53 54 55 page not readable of report received from Registrar of Companies pages	sanjay918

343	10/9/2024	0710102086782023(N o.of Docs 2)	0710102086782023/2	COMPANY PETITION IB (IBC)/748(ND)2023	BAJRANG DEVCON PRIVATE LIMITED VS. SIWON AGR I PRIVATE LIMITED	IBC Under Sec 9	16-09-2024	no of objection 1.bookmarking mandatory. 2.notary mismatch with affidavit.	info@kumarlr.com
344	8/4/2024	0710102029302024(N o.of Docs 0)	0710102029302024/5	INTERLOCUTOR Y APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	16-09-2024	1.kindly file IA pay the fees.	
345	5/9/2024	0710102032072022(N o.of Docs 2)	0710102032072022/6	COMPANY PETITION (COMPANIES ACT)/80(ND)2022	KUNAL KHATRI VS. ARTHAPRISE FINANCIAL PRIVATE LIMITED AND OTHERS	Sec. 241(1)	16-09-2024	no of objection 1.bookmarking mandatory. 2.counsel details sign missing in index. 3.need every pages sign and true copy in Annexure.	atul@adv
346	25-02-2022	0710102015682022(N o.of Docs 0)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	16-09-2024	no of objection. 1.remove the extra save pdf in proof of service. 2.final submit the pdf. 3. bookmarking with page numbering	
347	7/9/2024	0710102048342024(N o.of Docs 2)	0710102048342024/3	INTERLOCUTOR Y APPLICATION (I.B.C)/3013(ND)2024	M/S UDAY ESTATES PRIVATE LIMITED THROUGH ITS DIRECTOR VS. PUNJAB AND SIND BANK	Sec 60(5)	16-09-2024	1.bookmarking mandatory.	Girish-84a
348	31-08-2024	0710102051012021(N o.of Docs 3)	0710102051012021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/3290(ND)2021	COMMISSIONER OF TRADE AND TAXES VSKANTI MOHAN RUSTAGI	Sec 60(5)	16-09-2024	no of objection 1.bookmarking mandatory. 2.notary missing in affidavit.	singhrishabh_7
349	3/9/2024	0710102051012021(N o.of Docs 2)	0710102051012021/3	INTERLOCUTOR Y APPLICATION (I.B.C)/3290(ND)2021	COMMISSIONER OF TRADE AND TAXES VSKANTI MOHAN RUSTAGI	Sec 60(5)	16-09-2024	no of objection 1. missed notary in affidavit with verification	singhrishabh_7
350	11/8/2024	0710102068512024(N o.of Docs 2)	0710102068512024/1	INTERLOCATOR Y APPLICATION(C OMPANIES ACT)/278(ND)2024	M G F DEVELOPMENTS LIMITED VS. EMAAR MGF CONSTRUCTION PRIVATE LIMITED	Sec. 242(4)	16-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr.	admin@chandhio k.com
351	11/8/2024	0710102068512024(N o.of Docs 2)	0710102068512024/1	INTERLOCATOR Y APPLICATION(C OMPANIES ACT)/278(ND)2024	M G F DEVELOPMENTS LIMITED VS. EMAAR MGF CONSTRUCTION PRIVATE LIMITED	Sec. 242(4)	16-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr.	admin@chandhio k.com
352	11/8/2024	0710102068512024(N o.of Docs 2)	0710102068512024/1	INTERLOCATOR Y APPLICATION(C OMPANIES ACT)/278(ND)2024	M G F DEVELOPMENTS LIMITED VS. EMAAR MGF CONSTRUCTION PRIVATE LIMITED	Sec. 242(4)	16-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr.	admin@chandhio k.com
353	4/9/2024	0710102034972020(N o.of Docs 1)	0710102034972020/10	COMPANY PETITION IB (IBC)/960(ND)2020	PUNJAB NATIONAL BANK VS. SSK TRADING PVT LTD	IBC under Sec 7	16-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking	CMASKVERMA
354	10/9/2024	0710102034632024(N o.of Docs 2)	0710102034632024/3	INTERLOCUTOR Y APPLICATION (I.B.C)/2345(ND)2024	ASHOK KUMAR GUPTA RP OF NAVEEN AGARWAL	Application under any other provisions-IBC	16-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed sign 3. pagination missed in index 4. need every page sign of reply 5.mismatched COMPANY PETITION NO. IB/133/ND/2022 internal pdf and C.P. (IB)/134(ND)2022 online portal	prashantmehta

355	10/9/2024	0710102033592024(N o.of Docs 1)	0710102033592024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/1871(ND)2024	RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN	19(2)	16-09-2024	no of objection 1. book marking mandatory as per index with pagination 2.compliance order missed which mention in index	advsidharthjain
356	10/9/2024	0710102008592024(N o.of Docs 8)	0710102008592024/1	INTERLOCATOR Y APPLICATION(C OMPANIES ACT)/78(ND)2024	SANGEETA HIMMATRAMKA & OTHERS VS. WELCOME PROBUILD PRIVATE LIMITED	Rule 11 of NCLT	16-09-2024	no of objection 1. need to file every rejoinder separately uploaded in different slash number along with proof of services	LSPASSOCIATE S
357	4/9/2024	0710102023762020(N o.of Docs 2)	0710102023762020/32	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-09-2024	no of objection 1. index page missed in book marking 2. pagination missed in bookmarking as per index 3.counsel detail missed at the last page of index with sign 4. master index missed in book marking 5 volume wise index in pdf and also in book marking 6 page 50 51 100 101 105 106 107 110 165 wrong alignment in adjustment of page 7 page no 82 to 110 ocr missed in pdf 8 186 187 are blank page 9 board resolution and Vakalatnama missed in pdf	Shivam2645
358	8/4/2024	0710102029302024(N o.of Docs 0)	0710102029302024/5	INTERLOCUTOR Y APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	16-09-2024	1.kindly file IA pay the fees.	
359	8/4/2024	0710102029302024(N o.of Docs 0)	0710102029302024/5	INTERLOCUTOR Y APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	16-09-2024	1.kindly file IA pay the fees.	
360	8/4/2024	0710102029302024(N o.of Docs 0)	0710102029302024/5	INTERLOCUTOR Y APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	16-09-2024	1.kindly file IA pay the fees.	
361	4/9/2024	0710102062132023(N o.of Docs 2)	0710102062132023/9	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	16-09-2024	1.pagination missing in bookmarking. 2.kindly file IA pay the fees.	epochlegal77
362	4/9/2024	0710102062132023(N o.of Docs 2)	0710102062132023/9	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	16-09-2024	1.pagination missing in bookmarking. 2.kindly file IA pay the fees.	epochlegal77
363	8/4/2024	0710102029302024(N o.of Docs 0)	0710102029302024/5	INTERLOCUTOR Y APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	16-09-2024	1.kindly file IA pay the fees.	
364	4/9/2024	0710102062132023(N o.of Docs 2)	0710102062132023/9	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	16-09-2024	1.pagination missing in bookmarking. 2.kindly file IA pay the fees.	epochlegal77
365	4/9/2024	0710102062132023(N o.of Docs 2)	0710102062132023/9	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	16-09-2024	1.pagination missing in bookmarking. 2.kindly file IA pay the fees.	epochlegal77

366	3/6/2024	0710102048362024(N o.of Docs 0)	0710102048362024/4	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/49(ND)2024	NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-09-2024	1.bookmarking mandatory.	
367	31-08-2024	0710102048072024(N o.of Docs 1)	0710102048072024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/2957(ND)2024	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL M/S ANSAL PROPERTIES & INFRASTRUCTURE LTD VS. M/S PIYARE LAL HARI SINGH BUILDERS PVT LTD	Sec 66(1)	16-09-2024	1.25rs welfare ticket not clear.	Bishan@1234
368	10/9/2024	0710102086782023(N o.of Docs 2)	0710102086782023/2	COMPANY PETITION IB (IBC)/748(ND)2023	BAJRANG DEVCON PRIVATE LIMITED VS. SIWON AGRI PRIVATE LIMITED	IBC Under Sec 9	16-09-2024	no of objection 1.bookmarking mandatory. 2.notary mismatch with affidavit.	info@kumarlr.com
369	8/9/2024	0710102051482023(N o.of Docs 2)	0710102051482023/3	INTERLOCUTOR Y APPLICATION (I.B.C)/3539(ND)2023	LIQUIDATOR OF M/S. A.M/ VINYL PRIVATE LIMITED VSMR. HIMANSHU CHOPRA	Sec 60(5)	16-09-2024	1.court fee 1rs missing in vakalatnama.	ashishgupta2310
370	8/9/2024	0710102027812023(N o.of Docs 2)	0710102027812023/9	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	16-09-2024	no of objection 1. book marking mandatory as per index with pagination 2 index page missed in pdf and book marking also 3. pagination missed in pdf	corporatejudis@NCLT
371	8/9/2024	0710102027812023(N o.of Docs 2)	0710102027812023/8	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	16-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	jurisprudence011
372	23-03-2023	0710102027432023(N o.of Docs 0)	0710102027432023/8	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	16-09-2024	no of objection 1. both file separately filed in different slash number 2. date and month missed on vakalatanama 3. pagination missed in book marking as per index in both pdf	
373	12/9/2024	0710102020042024(N o.of Docs 2)	0710102020042024/4	INTERLOCUTOR Y APPLICATION (I.B.C)/1357(ND)2024	SHRUTI GUPTA VS. DEVENDRA KUMAR	Sec 60(5)	13-09-2024	1. sign missing written submission pages 1-5 2. sign. and true copy missing in page no. 5-69	BMKHURANA
374	3/9/2024	0710102016922022(N o.of Docs 2)	0710102016922022/7	COMPANY PETITION IB (IBC)/167(ND)2022	PNB HOUSING FINANCE LIMITED VS. MR. VINOD KUMAR GUPTA RAKESH KUMAR GUPTA	Section 95(1)	13-09-2024	1.bookmarking mandatory.	intellectlawpartners
375	12/9/2024	0710102075292022(N o.of Docs 2)	0710102075292022/6	CONTEMPT PETITION (IBC)/25(ND)2022	LIQUIDATOR FOR NAMDHARI FOOD INTERNATIONAL PVT LTD VSSHRI NEERAJ SHARMA MANAGING DIRECTOR AND CEO	Rule 11 of NCLT, 2016	13-09-2024	OCR missing in reply.	Advshwetal

376	3/9/2024	0710102016952022(N o.of Docs 2)	0710102016952022/7	COMPANY PETITION IB (IBC)/195(ND)2022	PNB HOUSING FINANCE LIMITED VS. PRAMOD KUMAR GUPTA	Section 95(1)	13-09-2024	no of objection 1. book marking mandatory as per index with pagination 2.ocr missed in pdf	intellectlawpartners
377	22-08-2024	0710102091992023(N o.of Docs 2)	0710102091992023/2	COMPANY PETITION IB (IBC)/674(PB)2023	HEMANT GOYAL MOTORS PRIVATE LIMITED	IBC Under Sec 10	12/9/2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of list and date of events	pridhi_nclt
378	4/9/2024	0710102068392020(N o.of Docs 2)	0710102068392020/15	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	HEMANT KHANDELWAL VS. NIHO CONSTRUCTION	Sec. 241(1)	12/9/2024	No of objection 1 improper bookmarking as per index with pagination 2.ocr missed in pdf 3. need every page sign of reply 4. page no 43 to 45 wrong alignment in adjustment of page	advishaan
379	15-12-2021	0710102091382021(N o.of Docs 0)	0710102091382021/2	INTERLOCUTOR Y APPLICATION (I.B.C)/5871(ND)2021	ANIL MATTA VS. RAJ KUMAR RATHI	Application under any other provisions-IBC	12/9/2024	no of objection 1. book marking mandatory as per index with pagination	
380	26-07-2024	0710102057032023(N o.of Docs 1)	0710102057032023/12	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	12/9/2024	1.incomplete file. only proof of service uploaded	sfionclt
381	6/8/2024	0710102083862023(N o.of Docs 2)	0710102083862023/6	COMPANY PETITION (COMPANIES ACT)/179(ND)2023	SANJANA KAPOOR VS. TURBO BELL MOULDS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/9/2024	no of objection 1.book marking mandatory as per index with pagination 2. missed sign of every pages of rejoinder 3. affidavit missed in rejoinder 3.missed sign of at the place of counsel detail in rejoinder last page 3. pagination missed in pdf	gayatriverma
382	25-07-2024	0710102094222023(N o.of Docs 1)	0710102094222023/2	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	12/9/2024	No of objection 1. book marking mandatory as per index with pagination	advlisha
383	22-08-2024	0710102092202023(N o.of Docs 2)	0710102092202023/3	COMPANY PETITION IB (IBC)/671(PB)2023	SANGRUR AUTOS PRIVATE LIMITED	IBC Under Sec 10	12/9/2024	no of objection 1. book marking mandatory as per index with pagination	pridhi_nclt
384	6/9/2024	0710102008062024(N o.of Docs 1)	0710102008062024/1	INTERLOCUTOR Y APPLICATION(IBC)(DIS.)/2(ND)2024	ROHIT SEHGAL	Sec 54(1)	12/9/2024	no of objection 1. pagination missed in index pdf	sanand665
385	21-02-2024	0710102016372024(N o.of Docs 0)	0710102016372024/4	COMPANY PETITION IB (IBC)/211(ND)2024	MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED	IBC Section 59	12/9/2024	1.all document file separately. in different slashes "/";	
386	21-02-2024	0710102016372024(N o.of Docs 0)	0710102016372024/4	COMPANY PETITION IB (IBC)/211(ND)2024	MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED	IBC Section 59	12/9/2024	1.all document file separately. in different slashes "/";	
387	21-02-2024	0710102016372024(N o.of Docs 0)	0710102016372024/4	COMPANY PETITION IB (IBC)/211(ND)2024	MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED	IBC Section 59	12/9/2024	1.all document file separately. in different slashes "/";	
388	21-02-2024	0710102016372024(N o.of Docs 0)	0710102016372024/4	COMPANY PETITION IB (IBC)/211(ND)2024	MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED	IBC Section 59	12/9/2024	1.all document file separately. in different slashes "/";	

389	21-02-2024	0710102016372024(N o.of Docs 0)	0710102016372024/4	COMPANY PETITION IB (IBC)/211(ND)2024	MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED	IBC Section 59	12/9/2024	1.all document file separately. in different slashes "/";	
390	21-02-2024	0710102016372024(N o.of Docs 0)	0710102016372024/4	COMPANY PETITION IB (IBC)/211(ND)2024	MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED	IBC Section 59	12/9/2024	1.all document file separately. in different slashes "/";	
391	21-02-2024	0710102016372024(N o.of Docs 0)	0710102016372024/4	COMPANY PETITION IB (IBC)/211(ND)2024	MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED	IBC Section 59	12/9/2024	1.all document file separately. in different slashes "/";	
392	21-02-2024	0710102016372024(N o.of Docs 0)	0710102016372024/4	COMPANY PETITION IB (IBC)/211(ND)2024	MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED	IBC Section 59	12/9/2024	1.all document file separately. in different slashes "/";	
393	21-02-2024	0710102016372024(N o.of Docs 0)	0710102016372024/4	COMPANY PETITION IB (IBC)/211(ND)2024	MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED	IBC Section 59	12/9/2024	1.all document file separately. in different slashes "/";	
394	4/9/2024	0710102027392024(N o.of Docs 1)	0710102027392024/2	COMPANY PETITION IB (IBC)/382(ND)2024	CENTRAL BANK OF INDIA VS. SHEFALI BANSAL	Section 95(1)	12/9/2024	1.kindly file as IA and pay the fees.	bkmdelhi
395	4/9/2024	0710102027392024(N o.of Docs 1)	0710102027392024/2	COMPANY PETITION IB (IBC)/382(ND)2024	CENTRAL BANK OF INDIA VS. SHEFALI BANSAL	Section 95(1)	12/9/2024	1.kindly file as IA and pay the fees.	bkmdelhi
396	4/9/2024	0710102027392024(N o.of Docs 1)	0710102027392024/2	COMPANY PETITION IB (IBC)/382(ND)2024	CENTRAL BANK OF INDIA VS. SHEFALI BANSAL	Section 95(1)	12/9/2024	1.kindly file as IA and pay the fees.	bkmdelhi
397	4/9/2024	0710102027392024(N o.of Docs 1)	0710102027392024/2	COMPANY PETITION IB (IBC)/382(ND)2024	CENTRAL BANK OF INDIA VS. SHEFALI BANSAL	Section 95(1)	12/9/2024	1.kindly file as IA and pay the fees.	bkmdelhi
398	3/9/2024	0710102045122024(N o.of Docs 4)	0710102045122024/1	COMPANY PETITION IB (IBC)/423(ND)2024	ANAND TRANSPORT PRIVATE LIMITED VS. GLOBAL COAL AND MINING PRIVATE LIMITED	IBC Under Sec 9	12/9/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign and true copy in Annexure.	Guru1177
399	3/9/2024	0710102045122024(N o.of Docs 4)	0710102045122024/1	COMPANY PETITION IB (IBC)/423(ND)2024	ANAND TRANSPORT PRIVATE LIMITED VS. GLOBAL COAL AND MINING PRIVATE LIMITED	IBC Under Sec 9	12/9/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign and true copy in Annexure.	Guru1177
400	3/9/2024	0710102045122024(N o.of Docs 4)	0710102045122024/1	COMPANY PETITION IB (IBC)/423(ND)2024	ANAND TRANSPORT PRIVATE LIMITED VS. GLOBAL COAL AND MINING PRIVATE LIMITED	IBC Under Sec 9	12/9/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign and true copy in Annexure.	Guru1177
401	3/9/2024	0710102045122024(N o.of Docs 4)	0710102045122024/1	COMPANY PETITION IB (IBC)/423(ND)2024	ANAND TRANSPORT PRIVATE LIMITED VS. GLOBAL COAL AND MINING PRIVATE LIMITED	IBC Under Sec 9	12/9/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign and true copy in Annexure.	Guru1177
402	11/9/2023	0710102078502023(N o.of Docs 0)	0710102078502023/6	COMPANY PETITION IB (IBC)/611(ND)2023	SHREE RADHE GOVIND ENERGY VS. JUNIPER GREEN THREE PRIVATE LIMITED	IBC Under Sec 9	11/9/2024	No of objection 1. book marking mandatory as per index with pagination	

403	28-08-2024	0710102083002023(N o.of Docs 2)	0710102083002023/2	COMPANY PETITION IB (IBC)/5(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. VIBHA PURI	Section 95(1)	11/9/2024	1.wrong file	onkarroy
404	15-07-2024	0710102082672023(N o.of Docs 4)	0710102082672023/1	COMPANY PETITION IB (IBC)/4(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. RAMESH PURI	Section 95(1)	11/9/2024	1.wrong file.	onkarroy
405	28-08-2024	0710102082312023(N o.of Docs 2)	0710102082312023/2	COMPANY PETITION IB (IBC)/6(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. MR. KUNWER SACHDEV	Section 95(1)	11/9/2024	1.wrong file	onkarroy
406	5/9/2024	0710102005882020(N o.of Docs 3)	0710102005882020/2	COMPANY APPEAL(COMPANIES ACT)/156(ND)2020	KUSH GRAPHICS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	11/9/2024	1.kindly file petition and pay the fees.	rachitmit
407	3/9/2024	0710102071812024(N o.of Docs 1)	0710102071812024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/4215(ND)2024	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS. MR PANKAJ ARORA AUTHORISED REPRESENTATIVE OF CLASS OF CREDITORS -HOME BUYERS	Application under any other provisions-IBC	11/9/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	abhi4064
408	15-07-2024	0710102082672023(N o.of Docs 4)	0710102082672023/1	COMPANY PETITION IB (IBC)/4(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. RAMESH PURI	Section 95(1)	11/9/2024	1.wrong file.	onkarroy
409	10/9/2024	0710102006882019(N o.of Docs 2)	0710102006882019/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2019	ANAND MITTAL AND OTHERS VS. MAHESH MERCANDISE	Sec. 244(1)	11/9/2024	no of objection 1. Need to file as fresh IA. not as additional documents	D13602017
410	30-08-2024	0710102081472021(N o.of Docs 1)	0710102081472021/13	COMPANY PETITION (COMPANIES ACT)/127(PB)2022	SHAGUFTA YASMIN VS. HERBALLIFE HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/9/2024	no of objection 1. book marking mandatory as per index with pagination	zkadvocate1@gmail.co
411	29-08-2024	0710102077652022(N o.of Docs 2)	0710102077652022/11	COMPANY PETITION IB (IBC)/787(ND)2022	LGC SCIENCE AND STANDARDS (INDIA)PRIVATE LIMITED	IBC Section 59	11/9/2024	no of objection 1. book marking mandatory as per index with pagination 2. page no 11 and 12 wrong adjustment in alignment 3. need to delete extra same pdf on dms portal in proof of service	RAVISHARMA
412	4/9/2024	0710102078012022(N o.of Docs 1)	0710102078012022/5	INTERLOCUTOR Y APPLICATION (I.B.C)/4811(ND)2022	MOONLIGHT PROPBUILD PVT. LTD. VSINDUSIND BANK LIMITED	Sec 60(5)	11/9/2024	1.pdf is not showing.	satishrai
413	9/9/2024	0710102004602023(N o.of Docs 2)	0710102004602023/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1805(PB)2023	ABHAY AGARWAL (HUF) VSATUL KUMAR KANSAL	Sec 60(5)	11/9/2024	no of objection 1. annexures every pages missed sign with true copy 2.3 rs court fee and 25 rs welfare fee missed on vakalatanama page no 108	amikuslaw
414	2/9/2024	0710102074852023(N o.of Docs 1)	0710102074852023/1	INTERLOCUTOR Y APPLICATION (I.B.C)/4563(PB)2023	RELIGARE COMTRADE LIMITED VS. BEST HEALTHCARE PVT LTD	Sec 60(5)	11/9/2024	no of objection 1. mismatched cp ib no internal pdf and on line portal	kjohnco

415	15-07-2024	0710102082672023(N o.of Docs 4)	0710102082672023/1	COMPANY PETITION IB (IBC)/4(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. RAMESH PURI	Section 95(1)	11/9/2024	1.wrong file.	onkarroy
416	15-07-2024	0710102082672023(N o.of Docs 4)	0710102082672023/1	COMPANY PETITION IB (IBC)/4(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. RAMESH PURI	Section 95(1)	11/9/2024	1.wrong file.	onkarroy
417	2/9/2024	0710102036072024(N o.of Docs 1)	0710102036072024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/3152(ND)2 024	REPORT UNDER REG 13 & 17 (TANVEER ILAHI)	Application under any other provisions-IBC	10/9/2024	no of objection 1.book marking mandatory as per index with pagination 2. ocr missed in pdf	Tanveer@1234
418	2/9/2024	0710102035592024(N o.of Docs 1)	0710102035592024/2	COMPANY PETITION IB (IBC)/298(PB)202 4	SHIV KARAN SINGH BAGGA VS. DENA BANK (DENA BANK MERGED WITH BANK OF BARODA)	Section 94(1)	10/9/2024	no of objection 1. book marking mandatory as per index with pagination	sangeeta233
419	2/9/2024	0710102034782022(N o.of Docs 2)	0710102034782022/51	COMPANY PETITION IB (IBC)/612(ND)202 2	** WILL BE AUTO FILLED LATER	IBC under Sec 7	10/9/2024	no of objection 1. book marking mandatory as per index with pagination	advmuskanpuri
420	2/9/2024	0710102015962024(N o.of Docs 1)	0710102015962024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/1260(PB)2 024	MR. SANJEEV BINDAL THE RESOLUTION PROFESSIONAL VS. M/S RADHEY SHAM TANDON MANUFACTURING PVT. LTD.	Sec 12(2)	9/9/2024	no of objection 1. page no 31 32 33 34 35 36 63 65 66 71 73 75 76 77 87 88 89 90 91 92 93 94 95 96 97 98 99 100 101 102 103 104 105 106 107 are not readable	sanjeev bindal
421	14-08-2024	0710102046042024(N o.of Docs 2)	0710102046042024/1	INTERLOCUTOR Y APPLICATION(IBC C)(PLAN)/24(ND) 2024	MR SHAILESH BHALCHANDRA DESAI RESOLUTION PROFESSIONAL	Sec 30	9/9/2024	no of objection 1.bookmarking mandatory with pagination 2.index missing in pages. 3.need every pages sign and true copy in Annexure.	AKR Legal
422	14-08-2024	0710102046042024(N o.of Docs 2)	0710102046042024/1	INTERLOCUTOR Y APPLICATION(IBC C)(PLAN)/24(ND) 2024	MR SHAILESH BHALCHANDRA DESAI RESOLUTION PROFESSIONAL	Sec 30	9/9/2024	no of objection 1.bookmarking mandatory with pagination 2.index missing in pages. 3.need every pages sign and true copy in Annexure.	AKR Legal
423	15-07-2023	0710102062132023(N o.of Docs 0)	0710102062132023/11	COMPANY PETITION IB (IBC)/638(PB)202 3	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	9/9/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign.	
424	2/9/2024	0710102027812023(N o.of Docs 4)	0710102027812023/7	COMPANY PETITION IB (IBC)/236(ND)202 3	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	9/9/2024	no of objection 1. petition need nclt last order of compliance	jurisprudence011
425	31-08-2024	0710102023462023(N o.of Docs 2)	0710102023462023/3	COMPANY PETITION IB (IBC)/288(ND)202 3	INTEC CAPITAL LIMITED VS. JANHAVI DUGGAL	Section 95(1)	9/9/2024	no of objection 1.bookmarking mandatory. 2.index missing in pages. 3.need every pages sign and true copy in Annexure.	d12192005
426	3/9/2024	0710102014752023(N o.of Docs 2)	0710102014752023/1	RESTORATION APPLICATION (IBC)/46(ND)2023	VARUN VASHISHT VS. MR. ASHOK KUMAR GUPTA & ANR.	Application under any other provisions-IBC	9/9/2024	1.bookmarking mandatory.	intellectlawpartne rs
427	14-08-2024	0710102046042024(N o.of Docs 2)	0710102046042024/1	INTERLOCUTOR Y APPLICATION(IBC C)(PLAN)/24(ND) 2024	MR SHAILESH BHALCHANDRA DESAI RESOLUTION PROFESSIONAL	Sec 30	9/9/2024	no of objection 1.bookmarking mandatory with pagination 2.index missing in pages. 3.need every pages sign and true copy in Annexure.	AKR Legal

428	24-08-2024	0710102059872024(N o.of Docs 1)	0710102059872024/2	COMPANY PETITION IB (IBC)/468(PB)2024	SAMMAAN CAPITAL LIMITED VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	9/9/2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf 3.put on ticket blank side in vakalatnama.	knmnclt
429	14-08-2024	0710102046042024(N o.of Docs 2)	0710102046042024/1	INTERLOCUTOR Y APPLICATION(IBC)(PLAN)/24(ND) 2024	MR SHAILESH BHALCHANDRA DESAI RESOLUTION PROFESSIONAL	Sec 30	9/9/2024	no of objection 1.bookmarking mandatory with pagination 2.index missing in pages. 3.need every pages sign and true copy in Annexure.	AKR Legal
430	2/9/2024	0710102019202024(N o.of Docs 1)	0710102019202024/2	COMPANY PETITION IB (IBC)/297(PB)2024	JAGPREET KAUR GULATI VS. COMEX INFRATECH PRIVATE LIMITED	Section 94(1)	9/9/2024	no of objection 1. book marking mandatory as per index with pagination	sangeeta233
431	2/9/2024	0710102015962024(N o.of Docs 1)	0710102015962024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/1260(PB)2024	MR. SANJEEV BINDAL THE RESOLUTION PROFESSIONAL VS. M/S RADHEY SHAM TANDON MANUFACTURING PVT. LTD.	Sec 12(2)	9/9/2024	no of objection 1. page no 31 32 33 34 35 36 63 65 66 71 73 75 76 77 87 88 89 90 91 92 93 94 95 96 97 98 99 100 101 102 103 104 105 106 107 are not readable	sanjeev bindal
432	2/9/2024	0710102015962024(N o.of Docs 1)	0710102015962024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/1260(PB)2024	MR. SANJEEV BINDAL THE RESOLUTION PROFESSIONAL VS. M/S RADHEY SHAM TANDON MANUFACTURING PVT. LTD.	Sec 12(2)	9/9/2024	no of objection 1. page no 31 32 33 34 35 36 63 65 66 71 73 75 76 77 87 88 89 90 91 92 93 94 95 96 97 98 99 100 101 102 103 104 105 106 107 are not readable	sanjeev bindal
433	2/9/2024	0710102015962024(N o.of Docs 1)	0710102015962024/1	INTERLOCUTOR Y APPLICATION (I.B.C)/1260(PB)2024	MR. SANJEEV BINDAL THE RESOLUTION PROFESSIONAL VS. M/S RADHEY SHAM TANDON MANUFACTURING PVT. LTD.	Sec 12(2)	9/9/2024	1.pdf is not clear.	sanjeev bindal
434	2/9/2024	0710102015962024(N o.of Docs 1)	0710102015962024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/1260(PB)2024	MR. SANJEEV BINDAL THE RESOLUTION PROFESSIONAL VS. M/S RADHEY SHAM TANDON MANUFACTURING PVT. LTD.	Sec 12(2)	9/9/2024	no of objection 1. page no 31 32 33 34 35 36 63 65 66 71 73 75 76 77 87 88 89 90 91 92 93 94 95 96 97 98 99 100 101 102 103 104 105 106 107 are not readable	sanjeev bindal
435	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/7	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
436	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
437	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		

438	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
439	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
440	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
441	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
442	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
443	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
444	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
445	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
446	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
447	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
448	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		

449	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
450	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
451	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
452	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
453	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
454	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
455	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
456	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
457	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
458	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
459	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		

460	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
461	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
462	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
463	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
464	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
465	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
466	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
467	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
468	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
469	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
470	29-08-2024	0710102044072024(N o.of Docs 2)	0710102044072024/1	COMPANY PETITION IB (IBC)/398(ND)2024	ARUN POLYCHEM PRIVATE LIMITED VS. CHARANPAADUKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	5/9/2024	1.incomplete file.	ravivachher

471	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
472	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
473	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
474	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
475	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
476	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
477	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
478	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
479	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
480	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
481	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		

482	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
483	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
484	29-08-2024	0710102049562024(N o.of Docs 1)	0710102049562024/4	COMPANY PETITION IB (IBC)/385(ND)2024	CANARA BANK VS. RITU SINGH	Section 95(1)	5/9/2024	1.bookmarking mandatory. with page numbering	mathuropadv
485	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
486	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
487	29-08-2024	0710102049582024(N o.of Docs 1)	0710102049582024/4	COMPANY PETITION IB (IBC)/386(ND)2024	CANARA BANK VS. YOGENDRA SINGH	Section 95(1)	5/9/2024	1.bookmarking mandatory. with page numbering	mathuropadv
488	28-08-2024	0710102053032024(N o.of Docs 2)	0710102053032024/16	TRANSFER PETITION (IBC)/1(PB)2024	SARE GURUGRAM PRIVATE LIMITED VS. BRILLIANT SARE REALITY PRIVATE LIMITED	IBC under Sec 7	5/9/2024	1.bookmarking mandatory.	vndubey
489	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/7	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
490	8/8/2024	0710102053032024(N o.of Docs 1)	0710102053032024/12	TRANSFER PETITION (IBC)/1(PB)2024	SARE GURUGRAM PRIVATE LIMITED VS. BRILLIANT SARE REALITY PRIVATE LIMITED	IBC under Sec 7	5/9/2024	1.date missing in vakalatnama.	prakashlegaladvisers
491	8/8/2024	0710102053032024(N o.of Docs 1)	0710102053032024/12	TRANSFER PETITION (IBC)/1(PB)2024	SARE GURUGRAM PRIVATE LIMITED VS. BRILLIANT SARE REALITY PRIVATE LIMITED	IBC under Sec 7	5/9/2024	1.date missing in vakalatnama.	prakashlegaladvisers
492	8/8/2024	0710102053032024(N o.of Docs 1)	0710102053032024/12	TRANSFER PETITION (IBC)/1(PB)2024	SARE GURUGRAM PRIVATE LIMITED VS. BRILLIANT SARE REALITY PRIVATE LIMITED	IBC under Sec 7	5/9/2024	1.date missing in vakalatnama.	prakashlegaladvisers
493	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		

494	29-07-2024	0710102056312024(N o.of Docs 2)	0710102056312024/2	INTERLOCUTOR Y APPLICATION (I.B.C)/3434(ND)2024	ASHISH SINGH VS. ICICI BANK LTD.	Sec 43(1) r/w Sec 44 (1)	5/9/2024	no of objection 1.missed sign in index at the place of Respondent 2 2 missed sign of annexures R-1 Every pages sign with true copy reminder 2 this document filled again and again without removing the defects	namitha@samvid legal.
495	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
496	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
497	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
498	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
499	29-07-2024	0710102063462024(N o.of Docs 2)	0710102063462024/1	COMPANY PETITION IB (IBC)/419(ND)2024	PRAVEEN KUMAR PERSONAL GUARANTOR BHARATDEEP INFRA TECH PVT. LTD VS. NOIDA COMMERCIAL COOPERATIVE BANK LIMITED	Section 94(1)	5/9/2024	1.proof of service missing.	prakashlegaladvisers
500	29-07-2024	0710102063462024(N o.of Docs 2)	0710102063462024/1	COMPANY PETITION IB (IBC)/419(ND)2024	PRAVEEN KUMAR PERSONAL GUARANTOR BHARATDEEP INFRA TECH PVT. LTD VS. NOIDA COMMERCIAL COOPERATIVE BANK LIMITED	Section 94(1)	5/9/2024	1.proof of service missing.	prakashlegaladvisers
501	29-07-2024	0710102063462024(N o.of Docs 2)	0710102063462024/1	COMPANY PETITION IB (IBC)/419(ND)2024	PRAVEEN KUMAR PERSONAL GUARANTOR BHARATDEEP INFRA TECH PVT. LTD VS. NOIDA COMMERCIAL COOPERATIVE BANK LIMITED	Section 94(1)	5/9/2024	1.proof of service missing.	prakashlegaladvisers
502	29-07-2024	0710102063462024(N o.of Docs 2)	0710102063462024/1	COMPANY PETITION IB (IBC)/419(ND)2024	PRAVEEN KUMAR PERSONAL GUARANTOR BHARATDEEP INFRA TECH PVT. LTD VS. NOIDA COMMERCIAL COOPERATIVE BANK LIMITED	Section 94(1)	5/9/2024	1.proof of service missing.	prakashlegaladvisers

503	31-08-2024	0710102012452021(N o.of Docs 2)	0710102012452021/2	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	5/9/2024	1.wrong file. need to filed application.	gangwanis1
504	31-08-2024	0710102012452021(N o.of Docs 2)	0710102012452021/2	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	5/9/2024	1.wrong file. need to filed application.	gangwanis1
505	31-08-2024	0710102012452021(N o.of Docs 2)	0710102012452021/2	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	5/9/2024	1.wrong file. need to filed application.	gangwanis1
506	31-08-2024	0710102012452021(N o.of Docs 2)	0710102012452021/2	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	5/9/2024	1.wrong file. need to filed application.	gangwanis1
507	6/8/2024	0710200413302018(N o.of Docs 2)	0710200413302018/15	COMPANY PETITION IB (IBC)/138(ND)2018	PARSVNATH DEVELOPERS LTD VS SAVEMAX WHOLESALE CLUB PVT LTD	IBC Under Sec 9	5/9/2024	1.pdf is not clear.	PRATITIRUNGTA
508	6/8/2024	0710200413302018(N o.of Docs 2)	0710200413302018/15	COMPANY PETITION IB (IBC)/138(ND)2018	PARSVNATH DEVELOPERS LTD VS SAVEMAX WHOLESALE CLUB PVT LTD	IBC Under Sec 9	5/9/2024	1.pdf is not clear.	PRATITIRUNGTA
509	6/8/2024	0710200413302018(N o.of Docs 2)	0710200413302018/15	COMPANY PETITION IB (IBC)/138(ND)2018	PARSVNATH DEVELOPERS LTD VS SAVEMAX WHOLESALE CLUB PVT LTD	IBC Under Sec 9	5/9/2024	1.pdf is not clear.	PRATITIRUNGTA
510	6/8/2024	0710200413302018(N o.of Docs 2)	0710200413302018/15	COMPANY PETITION IB (IBC)/138(ND)2018	PARSVNATH DEVELOPERS LTD VS SAVEMAX WHOLESALE CLUB PVT LTD	IBC Under Sec 9	5/9/2024	1.pdf is not clear.	PRATITIRUNGTA
511	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/8	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
512	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/8	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
513	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/7	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
514	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
515	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		

516	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
517	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
518	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
519	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
520	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
521	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
522	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
523	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
524	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
525	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
526	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		

527	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
528	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
529	8/8/2024	0710102053032024(N o.of Docs 1)	0710102053032024/12	TRANSFER PETITION (IBC)/1(PB)2024	SARE GURUGRAM PRIVATE LIMITED VS. BRILLIANT SARE REALITY PRIVATE LIMITED	IBC under Sec 7	5/9/2024	1.date missing in vakalatnama.	prakashlegaladvisers
530	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
531	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
532	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
533	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
534	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
535	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
536	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
537	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		

538	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
539	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
540	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
541	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
542	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
543	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
544	31-08-2024	0710102013742024(N o.of Docs 2)	0710102013742024/4	INTERLOCUTOR Y APPLICATION (I.B.C)/758(ND)2024	MR.AISHWARYA MOHAN GAHRANA VS. LIC HOUSING FINANCE LIMITED	Sec 60(5)	5/9/2024	1.incomplete file.	legal.bajaj
545	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
546	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
547	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
548	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
549	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021

550	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
551	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
552	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
553	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
554	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
555	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
556	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
557	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
558	20-09-2023	0710102081772023(N o.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	5/9/2024		
559	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/8	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
560	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/8	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
561	11/8/2024	0710200401642016(N o.of Docs 2)	0710200401642016/7	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021

562	20-08-2024	0710102090642019(N o.of Docs 2)	0710102090642019/3	COMPANY PETITION IB (IBC)/1330(ND)20 19	ELAN PROFESSIONAL APPLIANCES VS. CUSTOMIZED KITCHEN INDIA PVT LTD	IBC Under Sec 9	4/9/2024	no of objection 1. book marking mandatory as per index with pagination 2. missed compliance order which you mention in index	ketanmadan01
563	29-08-2024	0710102039362024(N o.of Docs 1)	0710102039362024/3	INTERLOCUTOR Y APPLICATION (I.B.C)/2557(ND)2 024	MOON LIGHT PROPBUILD PRIVATE LIMITED VS. INDUSIND BANK LTD.	Rule 11 of NCLT, 2016	4/9/2024	1.pdf is blank.	satishrai
564	29-08-2024	0710102039082024(N o.of Docs 2)	0710102039082024/4	TRANSFER APPLICATION (IBC)/27(PB)2024	STATE BANK OF INDIA VS. CONCEPT MANAGEMENT CONSULTING LIMITED	Rule16(d),NC LT Rules,2016 IBC	4/9/2024	1.bookmarking as per index.	SDPSPartners

DEPUTY REGISTRAR

PRASHANT KUMAR

HELP LINE NO 011-24361890

ROOM NO 103

PREPARED BY

ASSISTANT REGISTRAR

VICTOR VISHAL

HELP LINE NO 011-24361890

ROOM NO 103